

FORM NO. 21

(See Rule 114)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

DA/ ~~RA/SP/MA~~ / PT 87 of 1992

..... K. Srinivasa Reddy Applicant(s)

VERSUS

..... The General Manager, Respondent(s)
S.C. Ry, Secy 2 3 B

INDEX SHEET

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Certified that the file is complete
in all respects.Signature of
Dealing Hand
(In Record Section).S.P.S. (S) 97
30

Signature of S.O.

(2)

OA 87/92

Date	Office Note	Orders
12/1/92	memo of APP Filed by K. Ramulu sc 7/92	
6-3-92		when the case called, Shri Suresh Baba, Advocate on behalf of Shri K. Ramulu learned court for the respondents requests for a weekly time for filing counter. Hence list the case for advanced hearing on 23-3-92.
23-3-92		Mr. M. Srinivas, Advocate for the applicant is not present. There was no representation on behalf of the applicant. At the request of Kum. Nagaveni on behalf of K. Ramulu, <u>list this case on</u> <u>27-4-92. MA</u> for permission to joint Petition is not listed. The office to list the MA for orders on the same day i.e 27-4-92
27.4.92		Mr. M. Srinivas, Advocate for the applicant is present. Kum. Nagaveni on behalf of Mr. K. Ramulu, for the respondents seeks further time to file counter on behalf of the respondents. 4 weeks time is granted to the respondents to file their reply

Central Administrative Tribunal

HYDERABAD BENCH

O.A. No./T.A. No.

87/1992

D. S. R. C. Murthy & 49 others

Applicant (s)

versus

T. G. M. Selly, Seibad & 3 others

Respondent (s)

Date	Office Note	Orders
5-2-92		<p>Shri Srinivas, learned counsel for the applicants and Shri N. A. Devraj, learned counsel for Respondents, are present and heard. I give notice and direct the learned counsel before admission to the Respondents before in O.A. 1166/92 and in the main O.A. 609 filing their reply within 2 weeks with an advance copy to the learned counsel for the applicants.</p> <p>The Respondents are directed to treat as ^{as} the pronouncements made, will be ^{as} subject to the outcome of the main O.A.</p> <p>Set the case on 6-3-92.</p> <p>Y (HABBS) m/s</p> <p>easy (HCSN) m/s</p> <p>(P.T.O.)</p>

4272 43

Date	Office Note	Orders
27.5.92 contd.....		<p>opposing the OA with a copy to the Adv for the applicant. List this OA for admission hearing on 5.6.92. We make it clear that no further adjournment will be granted for the respondents to file their counter.</p> <p style="text-align: right;">T - C. n (HTCSR) M(J)</p>
5.6.92		<p>Mr. M. Srinivas, for the applicant and Kum. Nagavani for Mr. K. Ramulu, for the respondents were present. MA.146/92 is moved by Mr. M. Srinivas for permission to file a single petition on behalf of all the applicants. It is evident from the pleadings that the applicants herein belong to Grade-III and Grade-II Fitters in the Mechanical Wing of Vijayawada Loco Shed. There can be a common cause of action for both grades of Fitters. In view of this position we direct the Advocate for the applicant to restrict his prayer only to Grade-III fitters among the applicants and make suitable amendment in the OA also. But we make it clear that Grade-II Fitters ^{and} for the applicant herein would be at liberty to file separate OA. After the amendment as ordered above is made list this OA for admission hearing. Furnish a copy of the order to the Advocate for the applicant by 8.6.1992.</p> <p style="text-align: right;">T - C. n (HTCSR) M(J)</p> <p><i>Amendment in the OA as per the order dt 5.6.92 is not carried out.</i></p> <p style="text-align: right;">C.R. 22/6</p>

(b)

Date

Office Note

Orders

19/8/9208/8/92

Mr. M. Srinivas, for the applicant is present. He seeks some more time to amend the OA ^{and} for representation of the same. OA is adjourned to 19-8-92.

18/8/92 The counsel has filed revised cause title in OA defectively.

d.

T. C. M. P.

(HCSR)
(J)19-8-92

Applicant counsel not present adjourned to 24-8-92.

HRBS Bfo
M(A) Q

HCJR
M(J)

20.8.92 The counsel has filed the revised cause title in OA as per court direction on 5-6-92.

d.

24.8.92

As per request of applicant
Counsel per ad as per admiss
and hearing on 14-9-92

H
HRBS
M(J)

HCJR
M(J)

14-9-92

On a request by Mr. M. Srinivas,
list this on 25-9-92.

H
HRBS/
M(A)

HCJR/
M(J)(P.T.O.)

arshy

Date	Office Note	Orders
10-7-92		<p><u>M. Srinivas, Counsel for the applicant</u> is said to be unwell. Hence list this OA and MA are on 20-7-92 for admission hearings</p> <p>T - C.R. / (HCJSR) n(J)</p>
20-7-92		<p>When the case was called there was no representation from the applicant side. list this on for 27-7-92.</p> <p>Reddy (HRBS) n(A)</p> <p>Reddy (HCJR) n(J)</p>
27-7-92		<p><u>27-7-92</u></p> <p>On a request by Mr. Sudhakar Reddy on behalf of Mr. M. Srinivas, list this case under the same heading on 5-8-1992.</p> <p>Reddy (HRBS) n(A)</p> <p>Reddy (HCJR) n(J)</p>
5-8-92		<p>On the request of Mr. Srinivas Counsel return 12-8-92</p> <p>Reddy (HRBS) n(A)</p> <p>Reddy (HCJR) n(J)</p> <p>2</p>

Orders

Office Note

3-11-92

~~for the applicant~~

Counsel not present before

15-12-92

~~HRBS~~
VCHNRJ
VC15-12-92~~None~~ None for the applicant present
List this on 15-1-93.~~HRBS~~
VCHNRJ
VC

15-1-93

On a request by Mrs. Nagavani
on behalf of Shri K. Ramulu, Standing
for Railways, list this case on 5-2-93HRBS
M(A)HNRJ
VC

5-2-93

Ms. Nagavani on behalf of M
Standing counsel is present and is
Post on Tuesday, the 9-2-1990
has to mention the purpose for whi
posted today.HNRJ
VCHRBS
M(A)

9-2-93

At the request of app
counsel return on 18-2-93HNRJ
VCHRBS
M(A)

18-2-93

post the case for time
in the usual courseHNRJ
VCHRBS (E
MCA)

OA 81/92

7

Date

Office Note

Orders

25-9-92

Admit. The counter has been filed by the respondents. When the case was called there was no representation from the respondents' side. List the case for orders on 23-10-92.

MA ~~1030/92~~ ^{1031/92} is filed for filing the single petition. The MA is allowed. MAs 846/92 and 895/92 are not required in view of the fresh MA 1031/92 filed in the OA. Hence MA 846/92 and 895/92 are dismissed.

2/1
HRSS
HC(A)

MSB
HCR
H(CJ)

Adjudged to 4.11.92

MSB
HCR

HCR
HCR

or the request on behalf
of applicants counsel. Adjudged
13.11.92

MSB
HRSS
HCR

MSB
HCR
HCR

(10)

OA. 87/92

Post on 21.2.95

HAR
M(A)

HVNRS
VC

By order

DR(G)
VC

31.1.95

~~21/2/95~~

Post on 8/3/95

~~HAR
M(A)~~ (2) DR(G)
VC

6.3.95

List on 8.3.95

HRRN
M(A) HVNRS
VC

A.O.

DR(G)

9.3.95

List on 10-3-95

HRRN
M(A) HVNRS
VC
A.O.
DR(G)

10.3.95. Mr. M.Srinivas
(Not present)
Mr. C.Venkata
Malla Reddy,
SC for Rlys.

respective

This O.A. was filed praying for a declaration that the Applicants are entitled for promotion to higher categories alongwith the Fitters under the Electrical Wing from Grade III to Grade II and Grade II to Grade I on the basis of seniority or in the alternative promotion policy in the ratio excluding the Artisan category Mechanical Wing under the s 27/93.

No one is present for the hearing though the O.A. is listed. The O.A. is dismissed for

HRRN
M(A).

OA 87/92

(9)

Date	Office note	Orders
24.8.94		<p>Post for dismissal tomorrow i.e. on 25.8.94.</p> <p><u>HORN</u> MCA</p> <p><u>HVN RJ</u> VC</p>
2.9.94		<p>Post on 23.9.94.</p> <p><u>HAG</u> <u>HVN RJ</u> MCA VC</p> <p><u>B.O.</u> <u>DRJ</u></p> <p><u>HORN</u> MCA</p> <p><u>HVN RJ</u> VC</p> <p>No ⁱⁿ application for adjournment for dismissal on 18/11/95.</p>
		<p>It is stated of the learned court by Sri T. Venkataranam advocate that the learned counsel for the applicant is not well and hence a adjournment is prayed for one week.</p> <p>Post it on 25-1-95</p> <p><u>HORN</u> MCA</p> <p><u>HVN RJ</u> VC</p> <p><u>B.O.</u> <u>DRJ</u></p> <p>list the OA on 30-1-95.</p> <p><u>HORN</u> (2) MCA</p> <p><u>HVN RJ</u> VC</p> <p>One</p>

(12)

OA.87/2

Date	Office Note	Orders
4.6.96		<p>Print the name of Mr. C.V Malla Reddy for response limit it on 6-6-96.</p> <p>H.H.R.P. HMGCT M(A) VC</p> <p>By order DR (J) for</p>
9/7/96		<p>Adjourned to Tuesday (B.M.)</p> <p>H.H.R.P. HMGCT M(A) VC</p>
12.7.96.	<p>Shri N.Srinivas Shri C.Venkata Malla Reddy, SC for Rlys.</p>	<p>To be added in the hearing on 15.7.96.</p> <p>D HRR HMG M(A). VC</p>

(W)

OA 87/92

Date	Office Note	Orders
		<p><u>28-3-96</u></p> <p>M.A. No. 295/95 in <u>OA No. 87/92</u></p> <p>Mr. M. Srinivas for the Applicant is present. For the reasons stated in the application, the same is allowed. OA restored. OA to be listed for hearing next week in the 1992 matters.</p> <p>REVIEWED & FILED MAY 22 1996 S. P. S.</p> <p>HRRN M(A)</p> <p>HMGC.J VC</p> <p>15-4-96</p> <p>At the request of applicant counsel hearing 31-5-96</p> <p>MRP MAY 22 1996 SUBJ VE</p>

O.A.No.87/92.

(12)

DATE.	OFFICE NOTE.	ORDERS OF THE TRIBUNAL.
22.10.96.		<p>Counsel for the applicant Shri M.Srinivas is not present. Shri C.V.Malla Reddy, Standing Counsel for the respondents At the request of Shri S.Ramakrishna Rao on behalf of Shri M.Srinivas adjourned to tomorrow. First on board.</p> <p><i>DR</i> <i>DR</i> HHRP M(A).</p> <p><i>VC</i> HMG CJ VC.</p>
23-10-96		<p>OA Dismissed vide separate order. Order on separate sheets. No costs.</p> <p><i>DR</i> <i>DR</i> (HHRP) M(A)</p> <p><i>VC</i> (HMG CJ) VC</p>

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

ORIGINAL APPLICATION NO. 87 OF 1992

Shri D. S. Re. Murty & Ors.

Plaint (s)

Versus

G.M. S-City, Secunderabad

E. 36.

Respondent (s)

This Application has been submitted to the Tribunal by

Mr. M. Sumires.

Advocate

under Section 19 of the Administrative Tribunal Act. 1985 and

same has been scrutinised with reference to the points mentioned

in check list in the light of the provisions contained in the

Administrative Tribunal (Procedure) Rules, 1987.

The Application has been in order and may be listed
for admission on —292.

CJ
Scrutiny Officer.

8/2/92
Deputy Registrar (J)

Particulars to be examined	Endorsement as to result of examination
8. Has the index of documents been filed and has the paging been done properly ?	Y
9. Have the chronological details of representations made and the outcome of such representation been indicated in the application ?	Y
10. Is the matter raised in the application pending before any court of law or any other Bench of the Tribunal ?	Y
11. Are the application/duplicate copy/spare copies signed ?	Y
12. Are extra copies of the application with annexures filed. <ul style="list-style-type: none"> <li data-bbox="276 932 655 964">(a) Identical with the original <li data-bbox="276 989 441 1021">(b) Defective <li data-bbox="276 1046 589 1078">(c) Wanting in Annexures 	Y
No /Page Nos ?	Y
d) Distinctly Typed ?	Y
13. Have full size envelopes bearing full address of the Respondents been filed ?	Y
14. Are the given addresses, the registered addresses ?	Y
15. Do the names of the parties started in the copies, tally with those indicated in the application ?	Y
16. Are the translations certified to be true or supported by an affidavit affirming that they are true ?	Y
17. Are the facts for the case mentioned under item No. 6 of the application. <ul style="list-style-type: none"> <li data-bbox="276 1734 430 1766">(a) Concise ? <li data-bbox="276 1791 606 1822">(b) Under Distinct heads ? <li data-bbox="276 1847 622 1879">(c) Numbered consecutively ? <li data-bbox="276 1904 891 1972">(d) Typed in double space on one side of the paper ? 	Y
18. Have the particulars for interim order prayed for, stated with reasons ?	Y

May 2013
9th

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

APPLICANT (S) D. S. N. & another & 4 P. G.

RESPONDENT (S) G. M. S. & others 3 G.

Particulars to be examined	Endorsement as to result of examination
1. Is the application Competent ?	✓
2. (a) Is the application in the prescribed form ?	✓
(b) Is the application in paper book form ?	✓
(c) Have prescribed number complete sets of the application been filed ?	✓
3. Is the application in time ? If not by how many days is it beyond time ? His sufficient cause for not making the application in time, stated ?	✓ — —
4. Has the document of authorisation / Vakalat name been filed ?	✓
5. Is the application accompanied by B.D./I.P.O. for Rs. 50/-? Number of B.D. / I.P.O. to be recorded.	✓
6. Has the copy/copies of the order (s) against which the application is made, been filed ?	✓
7. (a) Have the copies of the documents relied upon by the applicant and mentioned in the application been filed ? (b) Have the documents referred to in (a) above duly attested and numbered accordingly ? (c) Are the documents referred to in (a) above neatly typed in double space ?	✓ ✓ ✓

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH.

INDEX SHEET.

O.A. No.

87/ 1992

CAUSE TITLE

D.S.R. C. Murthy & 49 others

VERSUS

G. M. Ser, Su and 30 others

Sl. No.	Description of Documents.	Page No
1.	Original Application	16613
2.	Memorial Papers.	16617
3.	Vakalat	1
4.	Objection Sheet	
5.	Speaker Copies	5. (Five)
6.	Covers.	4. A

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :: HYDERABAD BENCH
AT HYDERABAD.

O.A.No. 87 of 1992

Between:

K. Srinivasulu and 24 others ... Applicants

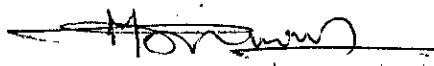
and

The General Manager,
South Central Railway,
Secunderabad and three others
two ... Respondents

The Amended O.A. is filed confining the application to
25 applicants who are working as Grade III fitters in the
Respondent Organisation at Vijayawada Electric Loco Shed.

Date: 18/08/92.

Hyderabad.


COUNSEL FOR THE APPLICANTS.

(15)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD.

(APPLICATION U/SEC.19 OF THE ADMINISTRATIVE
TRIBUNAL ACT, 1985)

O.A.NO. 87 of 1992

Between:

K.Srinivasulu and others ..Applicants

and

The General Manager, S.C.R.,
Secunderabad & others ..Respondents

Annex No. Description of document and date Page Nos.

Description of Events

Application 1 - 13

Index to Material Papers
(Annexure-wise mentioned
separately)

1 - 17

FOR USE IN THE TRIBUNAL'S OFFICE:

DATE OF FILING :
or receipt by Post.

Registration No.

Signature

for REGISTRAR

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BRANCH
AT HYDERABAD.

BETWEEN:

1. K. Sreenivasulu S/o K. V. Subbaiah,
aged 36 years.
2. Sk. Abdul Basheer S/o Sk. Kamuridhin,
aged 39 years.
3. D. Veera Raghavulu S/o Thirupathi,
aged 37 years.
4. K. Durga Rao S/o K. Narasimha Rao,
aged 37 years.
5. M. Nageshwar Rao S/o M. Babu Rao,
aged 38 years.
6. K. V. Durga Rao S/o K. Appa Rao,
aged 36 years.
7. I. Govardhana Babu S/o G. Muthyalau,
aged 37 years.
8. R. V. Krishna S/o R. Sreeramulu,
aged 39 years.
9. P. Raghavan S/o P. Kalupun,
aged 42 years.
10. M. V. V. D. Prasad S/o M. Nageswar Rao,
aged 30 years.
11. K. Malayadri S/o Musaliah,
aged 38 years.
12. A. Lakshmana Rao S/o Samudralu,
aged 35 years.
13. K. Balaramaiah S/o K. Pullaiah,
aged 235 years.
14. K. Krishna Murthy S/o K. Ankamma,
aged 35 years.
15. Abdul Razak S/o Abdul Waheed,
aged 38 years.
16. N. Subba Rao S/o Maraiyah,
aged 38 years.
17. A. Nageshwar Rao S/o A. Veeraswamy,
aged 36 years.
18. K. S. S. Sastry S/o K. S. Sastry,
aged 36 years.
19. D. Ganesh Verma S/o D. V. V. N. G. Raju
aged 38 years.
20. K. Hari Krishna S/o K. Narasimha Rao,
aged 36 years.
21. K. Eswaraiah S/o K. Pakeeraiah,
aged 38 years.
22. D. Gangadhar S/o D. Babu
aged 37 years.

23. M. Nageshwara Rao S/o M. Ramiah,
aged 26 years.
24. V. Ravindra Raju S/o Thirupathi Raju,
aged 35 years.
25. M. Joga Rao S/o M. Laxmana Rao
aged 34 years.

A N D

1. The General Manager,
South Central Railway,
Secunderabad.
2. The Divisional Railway Manager,
Traction Rolling stock,
South Central Railway,
Vijayawada.
3. The Chief Personnel Officer,
Head quarters Office,
Personnel Branch,
South Central Railway
Secunderabad.

..Respondents.

DETAILS OF THE APPLICATION:

1. Particulars of the Applicants:
 - a) Name of the applicants
 - b) Names of the Father
 - c) Ages of the applicants
 - d) Designation & Particulars of Office in which employed .
 - e) Office Address
 - f) Address for service of notices

I As shown in cause title

I All are working as
Fitters, Traction
Rolling stock, Electric
Loco Shed, S.C.Railway
Vijayawada.

I M/s M. Srinivas
V. Subrahmanyam
Advocates,
3-4-526/21,
"MALLIKA"
Barkatpura,
Hyderabad - 500 027

11. Particulars of the Postal Orders:

- a) No. of Indian Postal Orders
- b) Postal Where obtained :
- c) Date of Postal order :
- d) P.O. at which payable :

12. Details of Index:

Index of material papers is filed herewith

13. Enclosures:

- a) Material Papers
- b) Vakalath
- c) Postal Order and
- d) Covers

COUNSEL FOR THE APPLICANTS

APPLICANTS

I, K. Srinivasulu son of Sri K. V. Subbaiah, aged about () years, Occupation: Railway Employee, Fitter-Grade-III Electrical Loco Shed, Vijayawada having been temporarily come down to Hyderabad to hereby verify that the contents from paras 1 to are true and correct to our knowledge, information and belief and as per legal advice and that we have not suppressed any material facts and I have authorised to file this application on behalf of other applicants.

Hyderabad

APPLICANT

To

The Registrar,
Central Administrative & Tribunal,
Hyderabad Beach, Hyderabad.

M. B. N. N.
COUNSEL FOR APPLICANT.

Right to declare that the Applicants are entitled for promotions to higher cadres along with fitts under the Electrical wing. (19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BRANCH
BENCH CASE
Dec 29 AT HYDERABAD.

RAILWAY

(APPLICATION U/S EC. 19 OF THE ADMINISTRATIVE TRIBUNALS' ACT, 1985)

O.A.No.

87 of 1992

Between :

D.S.R.C. Murthy & 49 Others

... Applicants

And

The General Manager, S.C.R.C.,
Secunderabad & 3 Others

... Respondents

Annex.No. Description of Document & Date Page Nos.

Description of events

Application

1 - 13

Index to Material papers

1 - 17

(Annexure-wise mentioned separately)

D. Seetharam

SIGNATURE OF APPLICANT

FOR USE IN TRIBUNAL'S OFFICE

Date of Filing :

or date of receipt by Post :

Registration No.

Signature

for Registrar.



Recd. Copy
Sundaray
4/2/92
for S.C.R.C.

(20)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BRANCH :
AT HYDERABAD.

O.A.No.

87 of 1992

Between :

D.S.R.C.Murthy & 49 Others ... Applicants

And

The General Manager,
South Central Railway,
Secunderabad & 3 Others. ... Respondents

ANNEXURE A

Chronological Statement

Date	Description of the Event	Page No.
-1979	Applicants submit that the Electrical Loco-shed started at Vijayawada.	4
07-12-1979	Absorption of 80 persons as Electrical Fitters, out of the 80 persons 20 were treated as Mechanical Fitters.	5
-1980	Absorpition of another batch of 50 persons as Mechanical Fitters	6
11-04-1984	Conversion of Grade-III personnel as Mechanical Fitters.	6
15-09-1980	Selection for recruitment of Artisan Staff	7
23-10-1991	Decision by the Chief Personnel Branch SCR, Sec'bad in consultation with the Chief Electrical Engineer	8
01-01-1991	Representation of the applicants	8

ANNEXURE B

Section 21 of the Administrative Tribunals Act, 1985	4
Articles 14 & 16 of the Constitution of India	11

Hyderabad,
dt. 4-2-1992.

H. Venkateswaran
Counsel for the Applicants

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BRANCH
AT HYDERABAD.

Between :

1. D.S.R.C.Murthy, s/o. D.V.S.Chalapathi,
aged 31 years.
2. Sk. Abdul Basheer, s/o. Sk. Kamuridhin,
aged 39 years.
s/o.
3. M.Ravi Kumar, M.J.Charles, aged 32 years.
4. D.Veera Raghavulu, S/o. Thirupathi,
aged 37 years.
5. K.Durga Rao, s/o. K.Narasimha Rao,
aged 37 years.
6. M.Nageswara Rao, s/o. M.Babu Rao,
aged 38 years.
7. K.V.Durga Rao, s/o. K.Appa Rao,
aged 36 years.
8. G.Govardhana Babu, s/o. G.Muthyalu,
aged 37 years.
9. P.Nageswara Rao, s/o. P.Pakeeraiah,
aged 38 years.
10. R.V.Krishna s/o. R.Sreeramulu,
aged 39 years.
11. P.Raghavan, s/o. P.Kelupun, aged 42 yrs,
12. M.V.V.D.Prasad, s/o. M.Nageswara Rao,
aged 38 years.
13. VeVenkateswara Rao, s/o. V.Koteswara Rao,
aged 37 years.
14. S.Venkateswara Rao, s/o. S.Nagarathnam,
aged 37 years.
15. K.Malayadri, s/o. Musalaiah,
aged 38 years.
16. A.Lakshmana Rao, s/o. Samudralu,
aged 35 years.
17. K.Sreenivasulu, s/o. K.V.Subbaiah,
aged 36 years.
18. C.Mohan, s/o. V.Chinnaya Chary,
aged 40 years.
19. V.Sreenivasulu, s/o. V.Penchalaiah,
aged 36 years.
20. K.Balaramaiah, s/o. K.Pullaiah,
aged 35 years.
21. K.Krishna Murthy, s/o. K.Ankamma,
aged 35 years.
22. K.Sivesankara Rao, s/o. K.Ankamma,
aged 32 years.

23. S.Chakradhara Rao, s/o. Satyanarayana, aged 34 years.
24. K.Bapana Rao, s/o. K.Bapanaiah, aged 38 years.
25. B.Sri Sai Ram, s/o. B.Balagopal, aged 37 years.
26. Abdul Rahim, s/o. Abdul Waheed, aged 38 years.
27. A.Mallikharjuna Rao, s/o. A.Kanniah aged 31 years.
28. N.Subba Rao, s/o. Maraiyah, aged 38 years.
29. Ch. Subashchandra Bose, s/o. Suraiah, aged about 40 years.
30. R.Arjuna Rao, s/o. R.Nagalingaiah, aged about 30 years.
31. Judsti Bag s/o. Bard Bag, aged about 35 years.
32. A.Nageswara Rao, s/o. A.Veeraswamy, aged about 36 years.
33. K.S.S.Sastry, s/o. K.S.Murthy, aged 36 years.
34. D.Ganesh Varma, s/o. D.V.V.N.G.Raju, aged 38 years.
35. B.Hari Krishna, s/o. K.Narasimha Rao, aged 36 years.
36. K.Mandly, s/o. K.Simon, aged about 39 years.
37. Ch.Rama Murthy s/o. Tata, aged about 38 years.
38. K.Eswaraiah, age s/o. K.Pakeeraiah, aged 38 years.
39. D.Gangadhar, s/o. D.Babu, aged about 37 years.
40. M.Nageswara Rao, s/o. M.Ramaiah, aged about 26 years.
41. S.V.K.Nageswara Rao, aged about 30 years.
42. V.Ravindra Raju, s/o. Thirupathi Raju, aged about 35 years.
43. M.Joga Rao, s/o. M.Laxmana Rao, aged 34 years.
44. P.Saibabu, s/o. Venkatadri, aged 38 years.
45. D.V.B.Charyulu, s/o. A.B.Charyulu, aged 38 years.

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46. N.Jayaramaiah, s/o. Ramanaiah,
aged about 36 years.

47. J.S.P.Babu, s/o. Sriramulu,
aged about 37 years.

48. I.Prasada Babu, s/o. I.Chandra Mouli,
aged about 35 years.

49. V.Koteswara Rao, s/o. V.Kanga Rao,
aged about 36 years.

50. P.Rama Rao, s/o. P.Ramanaiah,
aged about 36 years. ... Applicants

A n d

1. The General Manager,
South Central Railway,
Secunderabad.

2. The Divisional Railway Manager,
Traction Rolling Stock,
South Central Railway,
Vijayawada.

3. The Senior Divisional Engineer,
(~~as~~ Electrical Loco-shed)
South Central Railway,
Vijayawada.

4. The Chief Personnel Officer,
Headquarters Office,
Personnel Branch,
South Central Railway,
Secunderabad. ... Respondents

DETAILS OF THE APPLICATION :

1. Particulars of the Applicants :

a. Names of the applicants	○
b. Name of the as father	○
c. Ages of the applicants	○
d. Designation & Particulars of office in which employed	○
e. Office address	○
f. Address for service of notices.	○

As shown in cause title.
All are working as Fitters,
Traction Rolling Stock,
Electric Loco Shed, S.C.Rly,
Vijayawada.

M/s. M. SRINIVAS &
V. SUBRAHMAMMAM,
ADVOCATES,
3-4-526/21, "MALLIKA",
BARKATPURA,
HYDERABAD! 500 027.

2. Particulars of the respondents :

- a. Names of the respondents
- b. Names of the fathers
- c. Ages of the respondents
- d. Designation & Particulars of office in which employed. AS SHOWN IN CAUSE TITLE
- e. Office address.
- f. Address for service of notices.

3. Particulars of the order against which application is made.

- a. Order : No.B/E.150/TRS.T.T
4/2/91 and
- b. Date : 29-01-1992
- c. Passed by : Divisional Railway Manager,
Traction Rolling Stock,
Vijayawada.
- d. Subject in brief :-

The applicants are praying for declaration that they are entitled to be promoted for higher cadres in service as Fitters along with the persons from Electrical Wing from the date of their initial appointment with all consequential benefits based on the seniority.

4. Jurisdiction of the Tribunal :

The applicant declares that the subject matter of relief which he wants is within the jurisdiction of the Tribunal under Section 14 of the Tribunal.

5. Limitation :-

The applicant further declares that the application is within the period of limitation prescribed under Section 21 of the Administrative Tribunals Act, 1985.

6. FACTS OF THE CASE :-

The applicants submit that the Electrical Loco-Shed at Vijayawada was started in the year 1979. In the said Loco-Shed there are two wings - viz., Mechanical and Electrical.

The applicants have worked in the South Central Railway at various places as "Kalasis" and "Kalasi Helpers". Subsequently they were appointed as "Fitters". The applicants submit that the Fitters post has three categories - Grade-III, Grade-II and Grade-I. Fitter Grade-III falls above the category of Kalasi Helpers. The applicants submit that there is 25% quota for serving employees. Under this 25% quota some of the applicants have been promoted to Grade-III Fitters from Kalasi Helpers. However, the respondents also appointed other persons including some of the applicants herein directly as Grade-III Fitters. Grade-III Fitters under both the wings i.e., Electrical and Mechanical are appointed through a notification issued by the respondents. Accordingly the persons whoever are interested may chose the respective field that is Electrical or Mechanical according to one's own interest. Accordingly they will be called for a written test and if one passes through the test, he will be considered for appointment under the said wing. The applicants are Fitters working in the Mechanical Wing. The grievance of the applicants is that the persons who are given appointment in the Electrical Wing are being promoted to Grade-II Fitters and Grade-I Fitters much before the Mechanical Staff. The applicants submit that it is unfortunate that the Mechanical Staff are being left behind in Category-III while their contemporaries in Category III of Electrical Wing are being promoted to Category-II and Category I respectively. This is because of the present policy of 60:40 ratio.

The applicants submit that in the year 1979 when the Loco Shed was started at Vijayawada about 80 persons were absorbed as Electrical Fitters and out of these 80 persons about 20 persons were treated as "Mechanical Fitters". In

the year 1980 about 50 persons were taken as Mechanical Fitters. Consequently the 20 persons who were treated as Mechanical Fitters out of the Electrical Fitters have become seniors to these 50 persons.

The applicants submit that there is another category called "ARTISAN CATEGORY" in the said loco-shed. The said Artisan Category workers are the skilled workers namely - Machinists, Turners, Welders, Painters, Drivers, Gas-Cutters, Carpenters etc. The various categories of workers in the above shed are as follows :

1. Kalasi ;
2. Kalasi Helper as Basic Fitter ;
3. Fitter Grade - III
4. Fitter Grade - II (Promotion/Feeder Post from Fitter Grade-III)
5. Fitter Grade - I

The applicants submit that the Divisional Railway Manager - 2nd respondent has recruited about 80 persons vide Employment Notice No.B/P. 563/11 TRS dated 7-12-1979 as Grade-III Electrical Fitters. By the Proceedings dated 11-4-84 The Divisional Personnel Officer (Personnel Branch), Vijayawada in Memo No.B/P 671/II/TRS ^{A-IV} about 12 persons of this Grade-III personnel were converted as Mechanical Fitters. In the month of April, 1984 all these 80 persons were promoted to Grade-II Fitters. These include the 12 persons who were converted as Mechanical Fitters just before the promotion to Grade-II. The applicants submit that these 12 persons are included in the Mechanical Wing were promoted to Grade-II Cadre on par with the Electrical staff. Thus restricting the chances of other Mechanical Staff of their promotion. The applicants submit

that the Mechanical staff at present are not being promoted along with the Electrical Staff to the higher cadres. The applicants submit that vide proceedings dated 15-09-1980 in No.B/P.563/II/Traction of the Divisional Railway Manager (Personnel) Office, recruitment/selection was conducted for recruiting Artisans of Traction Rolling Stock and TRD organisations from serving employees in Class-IV Categories i.e., like semi-skilled, unskilled and substitutes/casual labour working in Railway Electricity Project as well as in open line. Under the said proceedings 23 persons were taken as Welders, Machinists, Turners and about 21 persons were taken as General Fitters and 10 others were taken as Diesel/Tractor/Motor Mechanics. The applicants submit that in the year 1984 these persons were promoted to Grade-II Fitters cadre. The applicants submit that about 23 persons of the Artisan Staff have been included in the seniority list of Mechanical Staff and were promoted to Grade-II in the year 1984. The applicants submit that as a result of the inclusion of the Artisan Staff in the seniority list of Mechanical Fitters the chances of the other Mechanical Fitters for the promotion to Category-II have become bleak. The applicants submit that some of the applicants were appointed as Fitters Grade-III in the year 1983 along with others. In the year 1987 the persons who were appointed under the Electrical Wing were promoted to Grade-II, whereas the persons under the Mechanical Wing remained to be in Grade-III till 1988. For instance the "applicant No.1 who was appointed as Fitter Grade-III in 1983 along with 3 others who were appointed as Electrical Fitters. He was promoted to Grade-II post in the year 1988 whereas the Electrical Fitters under Grade-III were promoted to Grade-II in the year 1987. The applicants submit that the Fitters under Mechanical Wing are not being promoted along with the Fitters under the Electrical Wing and no reasons were assigned by the respondents inspite of their several requests made to them.

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The applicants submit that Junior Electrical Staff are getting promotions whereas the Senior Mechanical Staff are unable to get promotions. This resulting in grave injustice and agony to the applicants.

The applicants submit that the 'Kalasis' are asked to opt while being promoted to post of 'Kalasi Helpers'. Thereafter they are required to be promoted to the post of Grade-III Fitter in the respective wings. Those who have opted for Electrical Wing were able to progress and were being promoted to higher cadres, while the chances are becoming restricted for the persons in the Mechanical Wing. To overcome this situation the Personnel Branch, Headquarters Office at Secunderabad vide Proceedings No.P.(EL)694/Sangh/LXIII/Sub.14 dated 23-10-1991 A-III has taken a decision in consultation with the Chief Electrical Engineer that in future while filling up of Artisan Posts of Grade-III of different trades whether under Mechanical or Electrical Wing the Kalasi Helpers in grade Rs.800-1500 irrespective of their trade on which they are assigned i.e., Electrical or Mechanical will be trade-tested for suitability, for promotion, irrespective of the post of Artisan Grade-III according to their seniority and availability of the vacancies in the respective wings. The applicants submit that under this revised policy now there is no differentiation between the Electrical Kalasis and Mechanical Kalasis. Both will be considered together basing on their seniority for Grade-III Fitter in the respective wings. The applicants submit that persons who are taken in the Electrical Wing are being promoted to Grade-II from Grade-III much before the persons from the Mechanical Wing. The ratio of promotions is 60 : 40. Under this ratio Mechanical Staff will naturally be denied the promotion along with the Electrical Staff as the ratio applicants is more to Electrical Staff than the Mechanical Staff. The applicants submit that a representation dated 1-1-1991 A-IV was

given to the Divisional Railway Manager (Personnel) bringing this fact to his notice requesting him to consider the ratio of promotion to 60 : 50 instead of 60 : 40 as the work load under the Mechanical Work is being increased day-by-day. The list of various works under the Mechanical Wing wherein the applicants are attending to is filed as a material paper, which may be read as a part of this application for better appreciation of the facts of the case.

By considering the above various types of works, the respondents have to consider the case of the applicants for promotion to Fitter Grade-III to Fitter Grade-II, Fitter Grade-II to Fitter Grade-I on par with the Electrical Staff. The applicants submit that the loco-shed Vijayawada has the following sanctioned and existing strength respectively for various posts.

<u>Name of the Post</u>	<u>Sanctioned</u>	<u>Strength</u>
Fitters Grade-III	192	203
Fitters Grade- II	164	159
Fitters Grade- I	128	115
Kalasi Helpers	199	81
Kalasis	68	263

Artisan Category :

Machinists Grade-III	3	-
Machinists Grade- II	4	-
Machinists Grade- I	3	-

None were taken as Machinists.

Blacksmith Grade- II	1	1
Blacksmith Grade-III	1	0
Carpenter Grade- III	1	1
Carpenter Grade- II	1	0
Carpenter Grade- I	-	-

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The applicants submit that some persons who were appointed under the Artisan Category have been converted into Mechanical Fitters inspite of the posts available in various types in Artisan Category thus depriving the Mechanical Fitters of their promotional chances in the year 1984. Those who are converted as Mechanical Fitters from the Artisan Category will naturally become seniors to the Mechanical Staff. Thus depriving the Mechanical Staff of their fair chances of promotions to higher grades.

The applicants submit that the revised policy taken by the respondent dated 23-10-1991 for filling up of the Kalasis and Kalasi Helpers is a healthy decision and the respondent ought to have taken the same policy even for the promotions of Grade-III Fitters to Grade-II and Grade-II of Mechanical along with the staff of the Electrical Wing. However, they have not done so. The applicants submit that the revised policy taken for the Kalasi Helpers under the Mechanical Wing has given an equal opportunity now for the appointment to Grade-III Fitters along with Kalasi Helpers under the Electrical Wing. However, from Grade-III to a higher cadre the policy is not 50:50 but 60:40.

The applicants submit that the work load in the Mechanical Wing at the Vijayawada Loco-shed is increased, of late as UAG I and UAG 5-A type Locos that is the old Locos are being sent from other Divisional Railways to Vijayawada for rectification. The same are being used to rectify by the applicants along with others and the said Locos are put to use. The said locos are being used to passenger trains and goods trains. Though the track is electrified the Mechanical modification is more in the shed before the locos are run on the electric track. It is also pertinent to state that the recruitment is itself is arbitrary because recruitment of Electrical Staff is more than the Mechanical Staff. They are not taken equally. Though the work load in Mechanical wing is more compared to Electrical Work.

The applicants submit that the Divisional Manager (Railway) issued proceedings dated 4-12-1991 for filling up of the vacancies of Artisans Grade-I & Grade-II in Electrical and in Mechanical Wings. Pursuant to this notification the said vacancies will be filled according to the present ratio. Under the present policy the number of persons to be promoted is less than the persons to be promoted from the Electrical Wing. The applicants submit that subsequently the Divisional Railway Manager by proceedings dated 29-1-1992 issued to the Chief Personnel Manager, Vijayawada has fixed the dates of trade test in order to fill up all the vacancies in Artisan Grade-I and Grade-II in Electrical and Mechanical Wing. The Trade Tests are going to be conducted for the said posts from 3-2-1992 and 18-2-1992. If the respondents are allowed to proceed with the filling up of the vacancies without changing the ratio of promotion from 60:40 to 50:50, great injustice and hardship would be caused to the applicants. As stated supra, the respondents have changed the policy of recruitment by making it 50:50 for the posts of Kalasi Helpers. However, the same has not been done in the case of Fitters Grade-III. In the said circumstances filling up of the vacancies in 60:40 ratio is also in violation of Article 14 and 16 of the Constitution of India apart from being unfair and arbitrary. If the respondents are allowed to proceed to fill up the vacancies in the Trade Tests which are going to be held ~~on~~ from 3-2-1992 to 18-2-1992, the very purpose of filing this Original Application will be defeated.

7. Details of remedies exhausted :-

The applicants submit that they have no other effective alternative remedy except to approach this Hon'ble Tribunal for relief.

8. Matter not pending with any other Court etc.:

The applicants declare that they have not filed any other representation or suit etc. before any other judicial forum leading to the same cause of action.

9. Relief sought for :

i) Under the said circumstances the applicants most respectfully pray that the Hon'ble Tribunal may be pleased to pass an order or direction declaring that the applicants are entitled for promotions to higher cadres along with the Fitters under the Electrical Wing from Grade-III to Grade-II and Grade-II to Grade-I based on their respective seniority or in the alternative fix the promotion policy in the ratio of 50:50 by excluding the Artisan category from the Mechanical Wing under the seniority list. The applicants submit that the respondents are going ahead to conduct the Trade Test for the appointment of Fitters under both the wings for Grade-II and Grade-I from Grade-III vide proceedings dated 4-12-91 and 29-01-1992. If the ~~applicants~~ respondents are allowed to proceed to conduct the tests, the applicants pray that injustice will be caused to the applicants ; and

iii) grant such other relief or reliefs as this Hon'ble Tribunal deems fit and proper, in the circumstances of the case.

10. INTERIM RELIEF :-

For the reasons and circumstances stated supra, the Hon'ble Tribunal may be pleased to direct the respondents not to proceed to conduct the Trade Test in pursuance of the proceedings dated 4-12-1991 and 29-1-1992 pending final decision on the O.A. and pass such other order or orders as are deemed fit and proper in the circumstances of the case.

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11. Particulars of the Postal Orders :

a) No. of Indian Postal Order : 03 916 914
b) Postal where obtained : G. P. O. Hyderabad
c) Date of Postal Order : 4/2/92
d) P.O. at which payable : Hyderabad
J.F. 50/-
L.P.O./B.C.P.D. Removal

12. Details of Index :

Index of material papers is filed herewith.

13. Enclosures :

- a) Material papers
- b) Vakalat
- c) Postal Order and
- d) Covers
- e) Pads.

D.S.R.C. Murthy
Counsel for the Applicants

D. S. R. C. Murthy
Applicants Appellant no. 1

VERIFICATION

I, D.S.R.C. Murthy, son of Sri D.V.S. Chalapathi, aged about 31 years, Occupation : Railway Employee Fitter (Rolling Stock) Electric Loco-Shed, Vijayawada having been temporarily come down to Hyderabad do hereby verify that the contents from paras 1 to 13 are true to our knowledge, information, and belief and as per legal advice and that we have not suppressed any material facts, and I have been authorised to file this Application on behalf of the other applicants. D. S. R. C. Murthy
03-02-1992. APPLICANTS.

To The Registrar,
Central Administrative Tribunal,
Hyderabad Branch,
Hyderabad.

D. S. R. C. Murthy
COUNSEL FOR APPLICANTS

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :: HYDERABAD BRANCH ::
AT HYDERABAD.

O.A.No. of 1992

Between :

D.S.R.C.Murthy, s/o. D.V.Schalapathi
aged 31 years, Occ : Railway Employee
Fitter (Rolling Stock) Electric Loco Shed,
Vijayawada & 49 Others. ... APPLICANTS

And

The General Manager,
South Central Railway,
Secunderabad & 3 Others. ... RESPONDENTS

INDEX OF THE MATERIAL PAPERS FILED BY THE APPLICANTS

S.No.	Date	Particulars	Annexure	Page
1.	29-01-1992	No.B/E.150/TRS/TT, of the DRM, TRS/BZA.	I	1- 2
2.	04-12-1991	No.B/E.150/TRS/TT of the DRM/TRS/BZA for filling up of Artisans Gr.I & Gr.II posts	II	3- 5
3.	23-10-1991	No.P(EL)694/Sangh/LXIII/Sub.14 DRM/P/BZA of the S.C.R., Head- quarters Office Personnel Branch, Secunderabad.	III	6
4.	01-01-1991	Representation of the Applicants received in the Office of the respondent.	IV	7-10
5.	09-03-1983	No.B/P 563/II/TRS, Office Order No.PEC/44/83 of the Asst. Personnel Officer, BZA	V	11
6.	25-02-1987	Office Order No.PEC/24/87 of the Divl.Railway Manager (P) BZA .	VA	12
7.	-07-1984	Memorandum of the Sr.D.P.O.,BZA in N.B./P.671/II/TRS.	VI	13
8.	15-09-1980	Memorandum No.B/P.568/II/Traction of the DRM(P)'s Office, Vijayawada	VII	14-15
9.	-04-1984	Promotion list in No.B/P/150/TRS/ II/IV/TT/Vol.2 of the D.R.M's Office, Traction Rolling Stock, Vijayawada.	VIII	16-17

Hyderabad,

Dt.4-2-1992.

Counsel for the Applicants.

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ANNEXURE-I

South Central Railway

No.B/E.150/TRS/T.T.

Office of the
DRM/TRS/BZA,
Dt.29-01-92.

CPM/RE/BZA
SS/M/ELS/BZA, SS/RM/TS & FS/BZA
TS/BTR,
ELC/RU.

Sub : Filling up of the vacancies of Artisans
Gr.I & Gr.II in Electrical and Mechanical
Wings in TRS/Department.

Ref : 1) This Office Lr.No. of even No. dt.
04-12-1991 & 11-12-1991.
-::: 00 :::-

Further to this office letters cited above the following employees who have been alerted to be in readiness to appear for the tests are hereby advised to attend both Practical and Oral Tests on the dates mentioned against each at E L S/B Z A.

I. LIST OF ELFs Gr.II for Promotions to Gr.I.

1. M.Khaja Mohiddin	T.No. 98	TR-A	03-02-92
2. M.Panduranga Rao		Tripshed/ BZA	10-02-92
3. U.V.Durga Rao	171	Rewinding	03-02-92
4. P.Rasheed Khan	175	HR-Body	03-02-92
5. B.Brahmaiah	180	Rewinding	03-02-92
6. M.Durga Maheswara Rao	189	Elecl.Insp	03-02-92
7. V.Sreeramachandra Murthy	162	TR-A	03-02-92
8. A.Sambasiva Rao		Trip Shed BZA	10-2-92
9. D.Sivaram Babu	163	Elecl.Insp.	03-02-92
10. B.Venkateswarlu	150	Rewinding	03-02-92
11. K.Venkata Rao	187	HR-Body	03-02-92
12. K.Venkata Rao (SC)	208	TR-B	02-02-92
13. S.Koteswara Rao (SC)		Freight Shed/BZA	10-02-92
14. M.Solman (SC)	273	HR-Body	03-02-92
15. Ch.Krishna (SC)	288	Elecl.Insp	04-02-92
16. P.Sa anaiah (ST)	8	Modification	4-2-92
17. V.Thirupai (ST)		Freight Shed	10-2-92

II. LIST OF ELF-III FOR PROMOTIONS TO ELF-II.

1. Ch.Subba Rao	-15	TR-A	04-02-92
2. R.Satyanarayana	682	HR-Body	04-02-92
3. M.V.Trimurthulu	667	Rewinding	04-02-92
4. P.Nagabhushanam	798	HR Body	04-02-92
5. M.K.Sricharan	243	Genl.	04-02-92
6. K.Narasimha Murthy (SC)	307	Elecl.Insp.	04-02-92
7. N.Jayasahadevudu (SC)	321	TR-A	04-02-92
8. V.Narasimha Rao	440	Genl.	04-02-92
9. V.Murali Krishna		RE	10-02-92
10. K.Subbaji	299	TR-B	05-02-92
11. K.R.Benjamin	283	PPO	05-02-92
12. Ch.Hanumantha Rao	294	Elecl.Insp	05-02-92
13. D.Abraham	284	Rewinding	05-02-92
14. K.Ramesh Babu	285	Elecl.Insp	05-02-92
15. P.V.V.Sastry	665	HR Body	05-02-92
16. B.Charles Babu	322	TR.A	05-02-92
17. Sk. Sardar	691	Pn.Insp.	05-02-92
18. S.A.Khader	376		05-02-92
19. Ch.Gopal		Trip Shed/RU	10-2-92
20. G.S.R.Koteswara Rao		Trip Shed/BZA	11-2-92

21. N.Guravaiah	392	TR-A	05-02-92
22. RxxRxxKxx Md.Hussain		Trip Shed/BZA	10-2-92
23. D.Dass (SC)	268	Elecl. Insp.	05-02-92
24. N.S.C.Bose	504	TR-B	06-02-92
25. K.Prasada Rao	498	Traction Motor	06-02-92
26. Y.Mani	281		06-02-92
27. M.Anjaneyulu (ST)	602	Elecl. Insp.	06-02-92
28. N.Durga Prasad (ST)	606	Elecl. Insp.	06-02-92
29. Ch.Prabhakara Rao (SC)	685	Elecl. Insp.	06-02-92
30. P.Ramulu (SC)	314	Genl.	06-02-92
31. K.Raghavendra Rao		TS/BTTR	11-02-92
32. P.Devendrudu (ST)	467	Traction Motor	06-02-92
33. K.Mohana Rao (ST)	713	Rewinding	06-02-92
34. T.Sambaiyah (ST)	292	Traction Motor	07-02-92
35. K.Ramanath (ST)	673	PPO	07-02-92
36. P.Katnaiyah (ST)	434	Modification	07-02-92
37. M.Bhaskara Rao (ST)		Freight Shed/BZA	10-02-92
38. K.Sambasiva Rao (ST)	601	ELS/BZA	07-02-92

II. LIST OF FITTERS (RSO GR.II FOR PROMOTIONS TO FITTER (RS) GR.I

1. M.Praseda Rao	49	Modification	07-02-92
2. V.Purnachandra Rao	77	Mech. Insp.	07-02-92
3. V.John	437	Machine Shop	07-02-92
4. D.Vishnu	110	HR-Body	07-02-92
5. A.V.Brahmacharyulu	238	Mech. Insp.	07-02-92
6. Ch.Subramanya Serma	207	HR-I	07-02-92
7. N.P.Sundara Rao (SC)	177	Aux	07-02-92
8. Ch.Suguna Murthy (SC)	157	HR - I	10-02-92

II. LIST OF FITTER (RS) GR.III FOR PROMOTIONS TO FITTER (RS) GR.II:

1. R.Anjaneyulu	472	HR-Body	10-02-92
2. J.Sivaprasada Babu	681	Mech. Insp.	10-02-92
3. P.Nageswara Rao	242	Genl.	10-02-92
4. K.S.Vijayakumar (SC)	256	HR-I	10-02-92
5. Sk.Jan Basha	356	HR-I	10-02-92
6. K.Thomas	361	HR-I	10-02-92
7. P.P.Chandra Sekhara Rao		Trip Shed/BZA	10-02-92
8. K.Balasubramanyam		Trip Shed/RU	10-02-92
9. S.Venkateswarlu	433	Machine Shop	10-02-92
10. A.Sreenivasa Raju	490	Machine Shop	10-02-92
11. K.Ramakrishna Rao	598	Modification	10-02-92
12. G.Visweswara Rao	518	Machine Shop	10-02-92
13. B.Sachindranath	468	HR-I	10-02-92
14. Md.Rahimuddin	586	HR-I	10-02-92
15. Y.Gopala Krishna	583	Machine Shop	10-02-92
16. D.Yanadi	610	Genl.	10-02-92
17. K.Pothuraju	374	Pn. Insp.	10-02-92
18. D.Nooka Raju	519	HR-I	10-02-92
19. M.Ravi Kumar (SC)	595	Mech. Insp.	10-02-92
20. Ch.Mohana Rao	596	HR-II	10-02-92
21. Ch.Bhaskara Rao (SC)	552	HR-II	10-02-92
22. N.Prakasa Rao (SC)	311	HR-II	17-02-92
23. D.Ramsingh (ST)	469	TR-B	17-02-92
24. P.Rama Rao (ST)	800	Mech. Insp.	17-02-92
25. D.Hanuma (ST)	478	Pn. Insp.	16-02-92
26. S.Samba (ST)	93	HR-II	16-02-92
27. G.Somaiah (ST)	471	HR-Body	16-02-92
28. M.S.S.Prakash. (ST)	651	TR-B	15-02-92

Please note and notify the above staff and they should not be sent on OD/OL on dates specified above. The section in-charges will assist the undersigned as usual during the practical and viva-voce tests.

C/ Sr.DPO/BZA for information
 C/ All Section Incharges
 C/ 'P' Wing/ELS/BZA - for information and to update and put up SRS and leave charts of the above employees.

Sd/-

AEE/TRS/BZA.

SOUTH CENTRAL RAILWAY

No.B/E.150/TRS/T.T.

Office of the
DRM/TRS/BZA,
Dt. 04-12-91.

Principal/ETTS/BZA
SS/M/ELS/BZA, SS/RM/TS & FS/BZA
TTR/BTTR, GTR/BZA, TS/BTTR,
ELC/RU.

Sub :- Filling up of the vacancies of Artisans
Gr.I & Gr.II in Electrical and in Mechanical
Wings in TRS/Department.

Ref :- Sr.DPO/BZA Lr.No.B/E.535/II/2/TRS/Vol.III
Dt.22-11-1991.

-::oo::-

The undermentioned Artisans are due for Trade Tests for promotions as Grade-I and Grade-II Fitters in Electrical and Mechanical Wings.

Hence they may be kept informed and alerted to be in readiness to attend the trade test to be held within a short notice. The date and venue will be intimated separately.

Sri K.BHARAT KUMAR and Sri K.RAMAKRISHNA, JSSs/ELS/BZA are nominated to conduct Training Classes for the SC/ST candidates specified daily from 16-12-1991 for period of 45 days in ELS/BZA from 14-30 hrs to 17-00 hrs. in Electrical and Mechanical matters respectively.

I. LIST OF ELFs GR-II FOR PROMOTIONS TO GR-I ((11 OC, 4 SC, 3 ST)

1. M.Khaja Mohiddin
2. M.Panduranga Rao
3. U.V.Durga Rao
4. P.Rasheed Khan
5. B.Brahmaiah
6. M.Durga Maheswara Rao
7. V.Sreeramachandra Murthy
8. A.Sambasiva Rao
9. D.Sivaram Babu
10. B.Venkateswarlu
11. K.Venkata Rao
12. K.Venkata Rao (S C)
13. S.Koteswara Rao (S C)
14. M.Solman (S C)
15. Ch. Krishna (S C)
16. P.Bapanaiah (S T)
17. V.Thirupal (S T)

(There are only 2 eligible ST candidates are available and hence 11 OCs, 4 SCs and 2 STs have been called for T.T.)

II. LIST OF ELF-III FOR PROMOTIONS to ELF-II: (23 OC;6 SC;9 ST)

1. Ch.Subba Rao
2. R.Satyanarayana
3. M.V.Trimurthulu
4. P.Nagabhushanam
5. M.K.Sridharan.
6. K.Narasimha Murthy (S.C)
7. N.Jayeshahadevudu (S.C)
8. V.Narasimha Rao
9. Y.Murali Krishna
10. K.Subbaji.

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11. K.R.Benjamin T.No.283
12. Ch.Hanumantha Rao T.No.294
13. D.Abraham T.No.
14. K.Ramesh Babu - T.No.285
15. P.V.S.Sastry
16. B.Charles Babu
17. S.K.Sardar
18. S.A.Khader
19. Ch.Gopal.
20. G.S.R.Koteswara Rao
21. N.Guravaiah
22. Md.Hussain
23. Y.Doss (S.C.)
24. N.S.C.Bose
25. K.Prasada Rao
26. P.Appa Rao
27. M.Anjaneyulu (ST)
28. N.Durga Prasad (ST)
29. Ch.Prabhakara Rao (SC)
30. P.Ramulu (SC) T.No.314
31. B.Sreeramulu (SC) T.No.421
32. P.Devendrudu (ST) T.No.467
33. K.Mohana Rao (ST)
34. T.Sambaiah (ST) T.No.292
35. K.Ramanath (ST)
36. P.Ratnaiah (ST)
37. M.Bhaskara Rao (ST)
38. K.Sambasiva Rao (ST)

I. LIST OF FITTER (RS) GR.II FOR PROMOTIONS TO FITTER (RS) GR.I
(6 OC; 2 SC; 3 ST)

1. M.Prasada Rao
2. V.Purnachandra Rao T.No.77
3. V.John T.No.437
4. D.Vishnu T.No.110
5. A.V.Brahmacharyulu
6. Ch.Subramanya Sarma
7. B.P. Sundara Rao (SC)
8. Ch.Suguna Murthy (SC)

(There are no ST candidates available. Hence 6 OCs, 2 SCs have been called for the TRADE TEST).

II. LIST OF FITTER (RS) GR.III FOR PROMOTION TO FITTER (RS) GR.II
(18 OCs; 4 SCs, 6 STs)

1. R.Anjaneyulu
2. J.Sivaprasada Babu
3. P.Nageswara Rao
4. K.S.Vijayakumar (SC)
5. S.K.Jam Basha
6. K.Thomas
7. P.P.Chandra Sekhara Rao
8. K.Balasubrahmanyam
9. S.Venkateswarlu.
10. A.Sreenivasa Raju
11. K.Ramakrishna Rao
12. G.Visweswara Rao
13. B.Sachindranath
14. Md.Rahimuddin
15. Y.Gopala Krishna
16. D.Yanadi
17. K.Othuraju
18. D.Nooka Raju
19. M.Ravikumar (SC)
20. Ch.Mohana Rao.

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21. Ch.Bhaskara Rao (SC)
22. N.Prakasa Rao (SC)
23. D.Ramsingh (ST)
24. P.Rema Rao (ST)
25. D.Hanuma (ST)
26. S.Sambe (ST)
27. G.Somaiah (ST)
28. M.S.S. Prakash (ST)

Sd/-
AEE/TRS/BZA
4-12-1991

C/ Sr.DPO/BZA for information
C/- Sr.DEE/TRS/BZA for information.
C/- K.Bharat Kumar, JSS/Inspection/ELS/BZA for information &
C/- K.Ramakrishna, JSS/TR-B/ELS/BZA necessary action.
C/ Individuals through SS/M/ELS/BZA.

// true copy //

South Central Railway

Headquarters Office,
Personnel Branch,
Secunderabad.No.P.(EL)694/Sangh/LXIII/Sub.14
DRM/P/BZA.

Dt. 23-10-1991

Sub : Filling up of artisan posts in the Electrical
Loco Shed/BZA.

Khalasis and Khalasi Helpers of artisan category are required to be trade-tested on seniority-cum-suitability for promotion to various trades of the skilled artisan posts Grade III in scale Rs.950-1500.

2. In the Electrical Loco Shed there are two wings viz., Mechanical and Electrical. The different trades of artisan posts of Mechanical wing are distinct from Electrical Wing. Therefore there has been a practice in that the Khalasis are asked to opt while being promoted to the post of Khalasi Helper in scale Rs.800-1150. Thereafter they are required to be promoted to skilled artisan posts Gr.III in the respective wings viz., Mechanical and Electrical. This has caused a situation in that those who have opted for Electrical wing were able to progress while the chances are restrictive in the Mechanical wing.

3. In order to overcome this situation in future, it has been decided, in consultation with the Chief Electrical Engineer, that in future while filling up the vacancies of artisan posts Gr.III of different trades whether in Mechanical wing or Electrical wing, the Khalasi Helpers in grade Rs.800-1500 irrespective of their trade on which they are assigned, will be trade-tested for suitability for promotion to the respective trade of the post of artisan Gr.III. In case anyone is unwilling in writing, he will be bypassed so that the juniors can be considered. In other words, there will be no watertight compartment hence forth in the grade of Khalasi Helpers for their future avenue. Consequently, the options exercised by the Khalasis/Khalasi Helpers in the past if any, will be invalid in future. Therefore Khalasis when they are being promoted to the post of Khalasi Helpers, as and when arise, they will be considered only on the basis of seniority-cum-suitability and unsuitable candidates will be passed over. There will be no options to be exercised henceforth.

4. The above revised policy will be in vogue for the future vacancies in the categories of Khalasi Helpers and artisan posts Gr.III and the promotions so far effected as per the prevailing practice, will remain unchanged so that the new procedure will not affect the seniority of the persons so promoted.

Sd/-

(P. MURUGAN)
CHIEF PERSONNEL OFFICER.
// true copy //

To
 The General Manager/P,
 South Central Railway,
Secunderabad.

Respected Sir,

Sub: Appeal for changing of ratio of Electrical and Mechanical artisan staff of the TRS/BZA from 60:40 to 50:50 in avenue chart in view of increased work load and non-getting of promotion by Mechanical side staff - Requesting for justice.

--:o:--

We the following Mechanical Artisan Staff of Electrical Loco Shed, Vijayawada would like to bring the following few lines for your kind consideration and sympathetic action please.

The Electrical Loco Shed/Vijayawada was started in 1981. At that time the Mechanical Work in the Electrical Loco Shed was less. Hence at that time while forming the avenue chart both recognised Unions have agreed to the ratio of 60:40 for Electrical and Mechanical cadres respectively. But presently the situation was entirely changed. Now the mechanical staff are attending works of mainly total for the Locos -- WAM₄ - 39 Nos., WAG 5 A - 26 Nos. WAG₁ - 50 Nos, and WAG₄ - 13 Nos. Locos (Total 128 Locos), which locos mechanical part of work is more than electrical side work. But since as per the present avenue chart 60:40 ratio mechanical staff are denied of promotion because of lack of mechanical posts. Junior Electrical Staff are getting promotions, whereas the senior mechanical staff are unable to get promotion. In this way, the mechanical staff are in a depressed and worried stage and are not happy. In this connection we would like to give the actual works performed by the mechanical staff in Electrical Loco Shed/Vijayawada for the present existing 128 Locos.

WAG₁ LOCO & WAG₄ MAIN WORKS DISMANTLING & REPLACING :

1. Handling of complete wheel set.
2. Removal of the complete wheel set.
3. Placing of a separate complete sheel set in position.
4. Placing of a bogie in wheels.
5. Removal of the transmission silent blocks.
6. Dismantling of the tapper comler bearing transmission of main gear wheel.

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7. Re-assembly of the tapper bearings of the main gear wheel.
8. Re-assembling of the transmission.
9. Dismantling of Athermos axil box bearings.
10. Complete dismantling of an axil box.
11. Re-assembling of an axil box.
12. Re-placement of an oil deflector of the axil box.
13. Replacement of the primary suspension springs.
14. Dismantling and placing of the traction motor in position.
15. Dismantling and placing of the traction pinions in position.
16. Dismantling and placing the intermediate wheen in position.
17. Dismantling and placing of the leastic intermediate wheel in position.
18. Dismantling of the brake cylinder position for replacement of the lining.
19. Replacement of the rubber blocks of the intermediate pinion.
20. Designing of the cardon transmission.
21. Lighting of the bogie in the work shop.
22. Placing the body on bogie.
23. Wheel sets journal polishing.
24. Bogie squaring.
25. Alpha clearances and vertical clearances.
26. In bogie EP & IP Bushes & Non replacement.
27. Tyre revets replacement.
28. Hollow shaft cardon ring replacement.
29. Silent blocks and celeron washers replacement.
30. Crank pin of driving bracket.
31. Pendular suspension.
32. Primary suspension pins.
33. Traction motor fixation sheds for bolts (5 Nos.)
34. Traction bars, brackets, locking pins and cross bars.
35. Drag links.
36. Gear case with half ring relts and locking plates.
37. Equivalizer revets.
38. Stay plates of axil boxes.
39. Fixation and foundation of all auxiliaries.

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:: 8 ::

40. Transmission screws coupler.
41. CBC and buffers.
42. Cattle guards and Rail Guards.
43. Hand brake.
44. Door Hinges and locks.
45. Look out glasses.
46. Roof Body water (dust proofing).
47. Roof body, bogie return current shunts.
48. Roof fixation locks.
49. S.M.S.C Tie rod
50. H.T. Door locks.
51. Sand brackets with pipes
52. Sanders
53. Shutters.
54. Bogie brake rigging
55. Brake rigging safety slings.
56. Brake power.
57. Pinion bearings.
58. Wheels turning.
59. Erection damper pams.
60. Equalizer to bogie assembled or dismantled.
61. In bogie - EGP 7 IOP bearing pressing and removing.
62. J-Brackets in all parts assembling and dismantling.
63. Pull rods - assembling and dismantling.
64. EGP 7 IGP pinions breakage teeth recondition.
65. Modified sockets and non-modified sockets in IGP & EGP pinions.
66. Measured clearance between Longitudinal guiding rod and fork.
67. Buffer to rail guard.
68. Rail to CBC.
69. All wheels measurements.
70. All bogie measurements.
71. All bushes measurements.
72. Journal diameter measurements.
73. Distances between the two wheel houses.
74. Checking the articulation and friction parts.
75. Checking the all parts of axil boxes.
76. Checking the compartment of the transmission frame.
77. Miscellaneous checking in operation friction observes.
78. Bellow connections.
79. Brake Cylinder and with pipe connections.
80. T.M.Connections.
81. Earth shuts.

82. Speedometer with connections.
83. Traction bar with fastener assembling.
84. Helical springs as per sizes (inner coils and outer coils).
85. Brake blocks.
86. Wheel fork bolts.
87. MCW Bolts.
88. Bearing Bolts.
89. Tie rod.
90. Mounting pad pins.
91. Traction motor cover.
92. Traction motor suspension bearing lower and upper sump cover.
93. S.L. Cover bolts.
94. Pneumatic pipe line.
95. Hand brake with connections.
96. Sand boxes.
97. S P M Gear Boxes O.H. and fixing and dismantling.
98. S P M Chord.
99. Drain cocks.
100. Horn check.
101. Due plex check valve.
102. Sand ejector.
103. Non-return valve.
104. Main reservoir.
105. Entrifugal dust collector.
106. Control reservoir.
107. Draw bar and fixing bolts.
108. All auxiliaries assembling and dismantling.
109. Transform assembling and dismantling.
110. Checking of clearance between the bogie and body.
111. Checking of all tyres in skid marks.
112. Clearance of taper bearing of the mainbearing.
113. Checking of all revets.
114. Checking of side bearer clearances.
115. Checking of bogie stopper to body fram clearances.
116. Checking of other mos bearings measurements.
117. All other mos bearing turning as per journal dia.
118. EP & IP Pinions replacement and dismantling.
119. Traction bars and cross bars assembling and dismantling.
120. IGP & EGP Pinions bearings pressing with Hydraulic jacks.

Hence in view of the above works performed by Mechanical Staff, we humbly request your Sir, to kindly arrange to change the ratio of 60:40 (Electrical: Mechanical) into 50:50 in Avenue Chart of TRS/BZA to enable the Mechanical Staff to get justice. For this act of kindness we will be ever grateful to you, Sir.

Thanking you, Sir, Anticipating justice soon.

Yours faithfully,

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S.C. RAILWAY

No.B/P 563 II/TRS
Office Order No.PEC/44/83OFFICE OF THE
DRM (P) /BZA.
D/ 9-3-1983.Sub :- Filling up of posts of Fitters (TRS) on
Scale Rs.260-400.Ref :- This Office letter of even No.
dated 24-2-1983.

....

The following candidates who are selected for the category of Fitters for TRS Department vide this Office letter cited above, are temporarily appointed as apprentice Fitters (TRS) on stipend Rs.260/- per mensum on scale Rs. 260-400 and posted under DEE/TRS/BZA.

Sl. No.	Name	Presently working as Desig. Stn.	Posted as	Stipend Rs.	Scale Rs.
1.	Sri A.Ramabadrreiah	Kalasi QHE/BPP	App.Fitter (TRS)	260/-	260- 400
2.	Sri P. Divaker Prasad	EC/AME/L RJY	"	"	"
3.	Sri K.Ratna Rao	EL Kalasi Locoshed/RJY	"	"	"
4.	Sri D.Sreeramachandra Murty	"	"	"	"

They should report to Chief Instructor ETTS/BZA on or before 16-3-83. They have to undergo training for a period of 1½ years as prescribed from time to time. Their stipend will commence from the date they join at ETTS/BZA. Their final absorption for the working post will however be subject to availability of vacancies and successful completion of Training. The period of training may likely to extend or curtail for any reasons considered valid by the administration.

Sd/-
Asst. Personnel Officer
BZA

Copy to individuals.

- * Sr.DEE/TRS/BZA, DEE/TRS/BZA, CI/ETTS/BZA,
- ** Sr. IMO/BZA, TFO/OHE/BPP, AME/L/RJY
- ** CC/Bills (Ele) CPO/SC, CEE/SC, PF & C
- ** CEG Members.

// true copy //

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ANNEXURE-V A

SOUTH CENTRAL RAILWAY

No.B/P.535/II/2/TRS

Divl. Rly. Manager's Office,
Personnel Branch,
Vijayawada.

Dated : 25th February, 1987.

Office Order No.PEC/24/87.

Sub : Filling up the vacancies of Fitters HS Gr.II in
scale Rs.130-480 (RS)/Rs.1200-1800 (RSPP) - TRS
Department.

Ref : This office letter No.B/P.671/II/TRS/Vol.3.
dated 27-1-87.

The following Gr.III Fitters who have passed the suitability
Test vide this office letter cited above are promoted temporarily
as Fitters Gr.II on pay Rs.330/- in scale Rs.330-480 (RS) on pay
Rs.1200-1800 (RSPP) and posted at ELS/BZA.

Sl. No.	Name	Present		Promoted & Posted	
		Designation	Station	Designation	Station
1.	S.V.Balaramakrishna	ELF	Gr. III	ELS/BZA	ELF Gr.II
2.	V.Parthasarathy	"	"	"	"
3.	P.Veeranjaneyulu	"	"	"	"
4.	K.Remakrishna	"	"	"	"
5.	P.Divakara Prasad	"	"	"	"
6.	Ch.K.Govinda Rao	"	"	"	"
7.	K.Ratna Rao	"	"	"	"
8.	P.Venkayya	"	"	"	"
9.	M.C.Jacob	"	"	"	"
10.	D.V.Nageswara Rao	"	"	"	"
11.	B.Janakiamma Rao	"	"	"	"
12.	B.Subba Rao	"	"	"	"
13.	K.Choudary (SC)	"	"	"	"
14.	G.Thirumala Rao	"	"	"	"
15.	T.Nirikshana Rao (SC)	"	"	"	"
16.	P.V.Ramakrishna Babu	"		TS/BZA	"
17.	G.Sankarayya	"		ELS/BZA	"
18.	G.Venkateswarlu	Fitter Gr.III	(RS)	"	Fitter Gr.II
19.	M.Kondala Rao.				"

II. The above promotions are purely temporary. The higher rate of
pay should be implemented from the date they shoulder higher responsi-
bilities. Promotions should not be effected infavour of employees
against whom DAR/SPE/Vigilance cases are pending and who are under-
going penalty or placed under suspension. Such cases should be
referred to this office. The date of effecting promotions should be
intimated to this office.

III. This issues with the sanction of the competent authority.

/Sd/-
Divisional Railway Manager (P)/BZA.
// true copy //

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ANNEXURE-VI

South Central Railway

Office of the
Divisional Railway Manager,
Personnel Branch,
Vijayawada.

N.B/P.671/II/TRS, dt. -7-184.

MEMORANDUM

Sub : Promotion of Fitters (TRS) Dept) from Fitters Gr.III in scale Rs.260-400 to Grade II in scale Rs.330-480 (RS).

Ref : DEE/TRS/BZA's letter No.B/E.150/TRS/II/IV/TT/Vol.2 dated 16-7-1984.

Following are the results of suitability test held during 10-7-84 to 12-7-84 to Gr.III Fitters (RS) of TRS Department for promotion to HS.Gr.II Fitters on scale Rs.330-480 (RS).

Sd.	Name	Design. Stn.	T.T	Result
No.	S/Shri		held for	
1.	P.Siva Balakoteswara Rao	Fitter(RS) TRS	Fitter	HS Gr.II PASSE
2.	B.Punna Reddy	"	"	"
3.	N.Venkateswara Rao	Welder	"	"
4.	Ch.Seshasai Kumar	Machinist	"	"
5.	P.Subba Rao	Fitter(RS)"	"	"
6.	M.Sureswara Rao	Machinist	"	"
7.	G.Balakrishna	Motor Mech	"	"
8.	V.Venkateswara Raju	Welder	"	"
9.	K.Umar Alisha	Fitter/RS	"	"
10.	D.Rama Rao	Fitter/RS	"	"
11.	V.Koteswara Rao	Welder	"	"
12.	I.Shivaji	Motor Mech.	"	"
13.	Ch.V.Appa Rao	"	"	"
14.	Khaja Mohiddin Chisty	"	"	"
15.	K.Tagore Babu	"	"	"
16.	K.Prasada Rao (SC)	Machinist	"	"
17.	P.Raja Mohana Rao	Welder	"	"

Sd/-
/Sr.D.P.O./BZA

Copy to Individuals.

Copy to Sr.DEE/TRS/BZA, DEE/TRS/BZA, Sr.DAO/BZA.

" SS/ELS/BZA/ Time Keeper/ELS/BZA.

" PF & GF., CEG Members.

// true copy //

S.C.Railway

No.B/P.563/II/Traction

DRM (P)'s Office,
Vijayawada,
Dated : 15-9-1980.MEMORANDUM

Sub : Recruitment of candidates for filling up vacancies in artisan categories in TRS and TRD Organisations - Vijayawada Division.

Ref : This Office Notification of even number dated 7-12-1979.

Selection was conducted by a duly constituted Committee for recruiting artisans for TRS and TRD Organisations from serving employees in Class IV Categories viz., semi-skilled, unskilled and substitutes/casual labour working in Railway Electrification Project as well as Open line. The following is the list of candidates selected.

This panel has been approved by DRM/BZA on 8-9-80.

Sl. No.	Name of the Candidate	Father's name	Presently working under
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(A) WELDERS :

S/Shri

1. N.Venkateswara Rao
2. Abdul Khader Basha
3. V.Venkateswara Raju
4. K.Thambi
5. V.Koteswara Rao
6. A.D.Koteswara Prasad
7. K.Sreeramachandra Murty
8. N.Gopalakrishna (SC)
9. P.Raja Mohana Rao (SC)

Subba Rao	BRI/SS/RE/BZA
Md. Hussain	CTXR/BZA
Ramakrishna Raju	EF/G/RE/BZA
Neelakantan	IDW/HQ/RE/BZA
Ranga Rao	BRI/SS/RE/BZA
Kutumba Rao	TLO/BZA
Subba Rao	AEF/W/BZA
Nalli Subbanna	BRI/SS/RE/BZA
Sundara Rao	CTXR/BZA

(B) DIESEL/TRACTOR/MOTOR MECHANICS:

1. D.Ramachandraraju
2. G.Balakrishna
3. K.Madhava Rao
4. N.V.Kakshmane Rao
5. I.Sivajim
6. Syed Ghousulvora
7. Ch.Venkata Appa Rao
8. Kaja Mohiddin Chisty
9. K.Tagore Babu (SC)
10. Dasari Pullaiah (SC)

Narayana Raju	TT Mechanic/KVZ
Ramachandra Rao	LF/BZA
Vasudeva Rao	LF/BZA
Subba Rao	LF/RJY
Subba Rao	LF/RJY
Syed Abdul Khader	MF/RJY
Bhaskar Rao	IOW/HQ/RE/BZA
Isaq	EC/LF/BZA
Venkateswararao	AEF/M/BZA
Venkateswarlu	SI/OGL

(C) MACHINISTS/TURNERS :

1. K.Sambasiva Narayana
2. Ch.Seshasai Kumar
3. K.Bala Nagaiah
4. M.Someswara Rao
5. M.Venkateswarlu
6. K.Sivanagendra Rao
7. T.S.Dawson

Rama Naidu	LF/RJY
Krishna Rao	LF/RJY
Venkataswamy	LE/RJY
Subrahmanyam	LF/RJY
Subbaiah	LF/BTR
Arjuna Rao	IOW/III/TEL
Devsadas	ALF/R/BVRM

Sl. No.	Name of the Candidate	Father's name	Presently working under
---------	-----------------------	---------------	-------------------------

(C) MACHINISTS/TURNERS (Contd)

S/Shri

8. G.Ratna Kumar	Dattatreyulu	LF/BZA
9. A.V.Subramani	Srinivasan	LF/BZA
10. Sk.Ahamad Basha	Sk. Hussain	PWI/NLR
11. M.Venkateswara Rao	Nagaiah	BR I/SS/RE/BZA
12. A.S.R.V.Gopalakrishna	Suryanarayananamurty	CTXR/BZA
13. N.Anji Reddy	Rami Reddy	LF/BZA
14. K.Prasada Rao (SC)	Ratnam	CTXR/BTTR

(D) GENERAL FITTERS :

1. P.Siva Bala Koteswara Rao	Gopala Rao	CTXR/BZA
2. B.Punna Reddy	Basivi Reddy	EF/DHE/KCC
3. M.Venkata Subba Rao	Gopalakrishna Murty	IOW/LS/RE/BZA
4. K.Vijaya Kumar	Moses	CSI/RRI/BZA
5. P.Subba Rao	Venkateswara Rao	LF/BZA
6. D.Siva Sankara Rao	Nagabhushanam	LF/BZA
7. Nekka Umar Alisha	Veeranna	AEF/W/BZA
8. D.Rama Rao	Kondaiah	AEF/W/BZA
9. R.Durga Rao	Venkanna	AEF/W/BZA
10. K.Yesuratnam	Gurupadam	EF/G/RE/BZA
11. S.Ramachandra Rao	Krishna Rao	CTI/EQ/RE/BZA
12. K.Sai Babu	Naidu	SI/ST/RE/CLX
13. T.Nageswara Rao	Parameswara Rao	AME/L/RJY
14. K.Desemantha Rao	Subba Rao	CTXR/BZA
15. A.Brahmoji Rao	Eswara Rao	DOS/RE/BZA
16. Md. Ahamad Ali	Abdul Jaleel	ST/SI/RE/CLX
17. G.Yesuratnam	Chinnappa	CTXR/BZA
18. J.Koteswara Rao (SC)	Venkanna	DSTE/RE/BZA
19. Ch.Vivekanandeswamy (SC)	Dharmiiah	EL/NDD
20. V.Eswara Rao (SC)	Kripa Rao	CTXR/BTTR
21. G.Paul (SC)	Bitchelu	BR I/SS/RE/BZA

Sd/-

/Sr.Divl. Personnel Officer,
Vijayawada

Copy forwarded to individuals thro' concerned supervisory official

COPY TO:	BR I/SS/RE/BZA	LF/RJY
	CTXR/BZA	ME/RJY
	EF/G/RE/BZA	AEF/M/BZA
	IOW/HQ/RE/BZA	SI/OGL
	ELF/TLO/BZA	LF/BTTR
	TT.Mech/KVZ	ALF/R/BVRM
	EF/BZA	PWI/NLR
	EE/DHE/KCC	CTXR/BTTR
	CSI/RRI/BZA	IOW/LS/RE/BZA
	SI/ST/RE/CLX	CTI/EQ/RE/BZA
	DOS/RE/BZA	AME/L/RJY
	EL/NDD	DSTE/RE/BZA
	AEF/W/BZA	

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S.C.RAILWAY

No.B/P.150/TRS/II/IV/TT/Vol.2

DIVL. RAILWAY MANAGER'S OFFICE
TRACTION ROLLING STOCK,
VIJAYAWADA. ~~W.M.~~
Dt. -4-1984.SS/ /ELS/BZA EEF(RM)/BZA AEF/TS/BTTR
ELS/TS/GDRSub :- Promotion of Fitters TRS Dept. from Gr.III to Gr.II in
scale Rs.260-400 to Rs.330-480.

Ref : DPO/BZA Memorandum No.B/P.536/II/TRS/Vol.2 dt.11-4-84.

The following Electrical Fitters (RS) and Fitters (RS) in
scale Rs.260-400 (RS) are hereby alerted to be in readiness to
appear for the Trade Test for promotion to ELF-HS-II and Fitter
RS-II grades. They syllabus for the respective trades are
enclosed for issue among the employees :

Please note and notify.

Sl.	Name	Designation	Station
No.	S/Sri		

Electrical Fitters (R.S.)

1. Ch. Sambasiva Rao	Ele. Fitter (RS)	ELS/BZA
2. Ch. Subrahmanyam Rao	"	"
3. S. Kutumba Rao	"	TS/BZA
4. B. Venkateswara Rao	"	TS/BTTR
5. Suryanarayana	"	ELS/BZA
6. G. Nageswara Rao	"	"
7. Ch. Aleswara Rao	"	"
8. Addanki Subba Rao	"	TS/BZA
9. P. Danaiah	"	ELS/BZA
10. Pratapa Venkataramana	"	"
11. B. Durga Rao	"	"
12. L.J.J. Prem Kumar	"	"
13. A. Sharfuddin	"	"
14. G. Nanda Gopal	"	"
15. S. Sankar Dev	"	EL9/BZA
16. P.S.R.A. Sarma	"	"
19. P. Satyanarayana	"	TS/BZA
20. S.K.Md. Khaja Mohiddin	"	BLS/BZA
21. . Prasad Rao	"	"
22. K. Vijaya Kumar	"	TS/BZA
23. K.S.R.A. Guru Raj	"	ELS/BZA
24. A. Udaya Bhaskar	"	"
25. Syed Khader	"	TS/BZA
26. A. Sundar Singh	"	ELS/BZA
27. T. Prabhakara Reddy	"	"
28. G. Balaiah	"	"
29. Ch. Suresh Babu	"	"

Sl. No.	Designation	Station
30. P. Seetharamaiah	Ele. Fitter (RS)	TS/BZA
31. P. Satyanarayana Rao	"	"
32. Ch. Bhavani Sankar	"	"
33. G. V. S. V. Prasad	"	"
34. N. Nagendra Prasad	"	"
35. Y. Sambasiva Rao	"	"
36. S. S. Dikshitulu	"	"
37. tulā Nageswara Rao	"	"
38. L. S. N. Reddy	"	ETTS/BZA
39. S. G. Appa Rao	"	TS/BZA
40. A. Shivaji	"	ELS/BZA
41. L. Narasaiah (SC)	"	"
42. D. Satyanarayana	"	"
43. G. Raja Ram	"	"
44. K. Prasad	"	"
45. Ch. L. V. S. Dikshitulu	"	"
46. N. Venkateswara Rao	"	"
47. T. L. Lakshmanudu	"	"
48. R. Dhanasingh	"	"
49. T. Rajendra Prasad (SC)	"	"
50. N. V. L. Prasad	"	"

FITTER (RS)

1. Matta Prasāda Rao	Fitter (R.S)	"
2. K. Punnaiah (SC)	"	"
3. K. Das Babu (SC)	"	"
4. P. Satyanarayana Murthy	"	"
5. R. Nagabhushanam	"	"
6. R. Krishnaiah	"	"
7. V. Poornachandra Rao	"	"
8. Md. Yusuff	"	"
9. N. V. S. Hanuman	"	"
10. N. Srinivasulu	"	"
11. P. Mohana Rao	"	"
12. I. J. Bhagavan Das	"	"

Sd/-
/ DEE/TRS/BZA

Copy to Sr. DEE/TRS/BZA for information.

Copy to Sr. DPO/BZA for information.

// true copy //

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 87 of 1992.

52

Between

Dated: 5.2.1992.

1. D.S.R.C.Murthy. ✓
2. Sk. Abdul Basheer. ✓
3. M.Ravi kumar. ✓
4. D.Veera Raghavulu. ✓
5. K.Durga Rao. ✓
6. M.Nageswara Rao. ✓
7. K.V.Durga Rao. ✓
8. G.Govardhana Babu. ✓
9. P.Nageswara Rao. ✓
10. R.V.Krishna. ✓
11. P.Raghavan. ✓
12. M.V.V.D.Prasad. ✓
13. V.Venkateswara Rao. ✓
14. S.Venkateswara Rao. ✓
15. K.Malayadri. ✓
16. A.Lakshmana Rao. ✓
17. K.Sreenivasulu. ✓
28. C.Mohan. ✓
19. V.Sreenivasulu. ✓
20. K.Balaramaiah. ✓
21. K.Krishna Murthy. ✓
22. K.Sivasankara Rao. ✓
23. S.Chakravarthy Rao. ✓
24. K.Bapana Rao. ✓
25. B.Sri Sai Ram. ✓
26. Abdul Rahool. ✓
27. A.Mallikharjuna Rao. ✓
28. N.Subba Rao. ✓
29. Ch. Subashchandra Bose. ✓
30. R.Arjuna Rao. ✓
31. Judsti Bag. ✓
32. A.Nageswara Rao. ✓
33. K.S.S. Sastry. ✓
34. D.Ganesh Varma. ✓
35. K.Hari Krishna. ✓
36. K.Mandly. ✓
37. Ch.Rama Murthy. ✓
38. K.Eswaraiah. ✓
39. B.Gangadhar. ✓
40. M.Nageswara Rao. ✓
41. S.V.K.Nageswara Rao. ✓
42. V.Ravindra Raju. ✓
43. M.Joga Rao. ✓
44. P.Saibabu. ✓
45. D.V.B.Charyulu. ✓
46. N.Jayaramaiah. ✓
47. J.S.P.Babu. ✓
48. I.Prasada Babu. ✓
49. V.Koteswara Rao. ✓
50. P.Rama Rao. ✓

Applicants

And

1. The General Manager, South Central Railway, Sec-bad. ✓
2. The Divisional Railway Manager, Traction Rolling Stock, South Central Railway, Vijayawada.
3. The Senior Divisional Engineer, (Electrical Loco-shed) South Central Railway, Vijayawada.
4. The Chief Personnel Officer, Headquarters office, personnel Branch, South Central Railway, Sec-bad.

...

Respondents.

Counsel for the Applicants : Shri. M.Srinivas.
Counsel for the Respondents : Shri. N.R.Devraj, SC for Rlys.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member.

Hon'ble Mr.C.J.Roy, Judicial Member.

The Tribunal made the following order:-

Sri Srinivas, learned counsel for the applicants and Sri N.R.Devraj, learned counsel for respondents are present and heard. Issue notice before admission to the respondents both in MA 146/92 and in the main O.A., for filing their reply within

Contd:...2

18/Jan

(53)

4 weeks with an advance copy to the learned counsel for the applicants.

The respondents are directed to treat the promotions made, as subject to the outcome of the main O.A.

List the case on 6.3.1992.

~~8/3/92~~

(Deputy Registrar (J))

Copy to:-

1. The General Manager, South Central Railway, Secunderabad.
2. The Divisional Railway Manager, Traction Rolling Stock, South Central Railway, Vijayawada.
3. The Senior Divisional Engineer, (Electrical Loco-Shed), South Central Railway, Vijayawada.
4. The Chief Personnel Officer, Headquarters Office, Personnel Branch, South Central Railway, Secunderabad.
5. One copy to Shri. M.Srinivas, advocate, H.No.3-4-526/21, Mallika, Barkatpura, Hyd-bad-027.
6. One copy to Shri. N.R.Devraj, SC for Railways, CAT, Hyd.
7. One spare copy.

Rsm/-

~~pw~~
~~pw~~
5/2/92

O.A. 87/92

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

Tabelitfa on 6/3/92

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

DATED: 5/2/1992

ORDER/JUDGMENT:

R.A/C.A/M.A.No.

in

O.A.No.

87/92

F.A.No.

(W.P.No.)

Admitted and interim directions
issued. & listed the case no. 63/92

Allowed

Disposed of with directions.

Dismissed

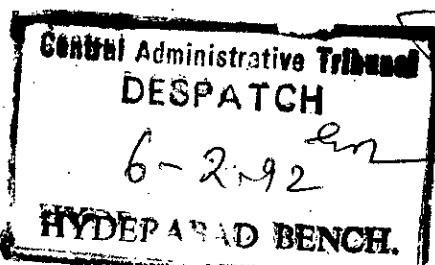
Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No order as to costs.

pvm,



Dated: 5.6.1992.

Between

1. D.S.R.C.Murthy.
2. Sk. Abdul Basheer.
3. M.Ravi Kumar.
4. D.Veera Raghavulu.
5. K.Durga Rao.
6. M.Nageswara Rao.
7. K.V.Durga Rao.
8. G.Govardhana Babu.
9. P.Nageswara Rao.
10. R.V.Krishna.
11. P.Raghavan.
12. M.V.V.D.Prasad.
13. V.Venkateswara Rao.
14. S.Venkateswara Rao.
15. K.Malayadri.
16. A.Lakshmana Rao.
17. K.Sreenivasulu.
18. C.Mohan.
19. V.Sreenivasulu.
20. K.Balaramaiah.
21. K.Krishna Murthy.
22. K.Sivasankara Rao.

23. S.Chakradhara Rao.
24. K.Bapana Rao.
25. B.Sri Sai Ram.
26. Abdul Rahool.
27. A.Mallikharjuna Rao.
28. N.Subba Rao.
29. Ch.Subashchandra Bose.
30. R.Arjuna Rao.
31. Judsti Bag.
32. A.Nageswara Rao.
33. K.S.S.Sastry.
34. D.Ganesh Varma.
35. Hari Krishna.
36. K.Mandly.
37. Ch.Rama Murthy.
38. K.Eswaraiah.
39. D.Gangadhar.
40. M.Nageswara rao.
41. S.V.K.Nageswara Rao.
42. V.Ravindra Raju.
43. M.Joga Rao.
44. P.Saibabu.
45. D.V.B.Charyulu.
46. N.Jayaramaiah.
47. J.S.P.Babu.
48. I.Prasad Babu.
49. V.Koteswara Rao.
50. P.Rama Rao.

... Applicants.

And

1. The General Manager, South Central Railway, Secunderabad.
2. The Divisional Railway Manager, Traction Rolling Stock, South Central Railway, Vijayawada.
3. The Senior Divisional Engineer, (Electrical Loco-Shed) South Central Railway, Vijayawada.
4. The Chief Personnel Officer, Headquarters Office, Personnel Branch, South Central Railway Secunderabad.

... Respondents.

Counsel for the Applicants

: Sri. M.Srinivas.

Counsel for the Respondents

: Kum. Nagavani for Mr. K.Ramulu.
SC for Railways.

CORAM:

Hon'ble Mr. A.B.Gorthi, Administrative Member
Hon'ble Mr. T.Chandra Sekhar Reddy, Judicial Member.

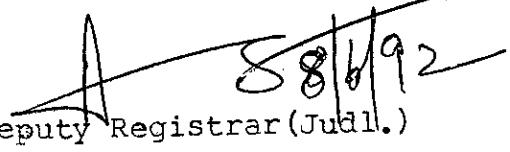
The Tribunal made the following order:-

M.A.146/92 is moved by Mr. M.Srinivas for permission to file a single petition on behalf of all the applicants. It is evident from the pleadings that the applicants herein belong to Grade-III and Grade-II Fitters in the Mechanical Wing of Vijayawada Locomotive Shed. There can be no common cause of action for both grades of Fitters. In view of this position we direct the advocate for the applicant to restrict his prayer only to Grade-III fitters among

Contd:....2/-

56

the applicants and make suitable amendment in the O.A. But we make it clear that Grade-II Fitters who are the applicants herein would be at liberty to file separate O.A. After the amendment as ordered above is made list this OA for admission hearing.


88/6/92
Deputy Registrar (Judl.)

Copy to:-

1. The General Manager, South Central Railway, Secunderabad.
2. The Divisional Railway Manager, Traction Rolling Stock, South Central Railway, Vijayawada.
3. The Senior Divisional Engineer (Electrical Loco-Shed), South Central Railway, Vijayawada.
4. The Chief Personnel Officer, Headquarters Officer Personnel Branch, South Central Railway, Secunderabad.
5. One copy to Sri. M. Srinivas advocate, H. No. 3-4-526/21, Mallika, Barkatpura, Hyd-bad-027.
6. One copy to Sri. K. Ramulu, SC for Railways, CAT, Hyd.
7. One spare copy.

Rsm/-

2A-87/92
Filing S

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

THE HON'BLE MR. A.B. Gorai ^{M.M.}
V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (JUDL)

AND

THE HON'BLE MR. J. J. ROY : MEMBER (JUDL)

Dated: 5/6/1992.

✓ ORDER / JUDGMENT

R.A./C.A./M.A. No.

O.A. No.

in

87/92

T.A. No.

(W.P. No.)

✓ Admitted and interim directions
issued

Disposed of with directions

Dismissed

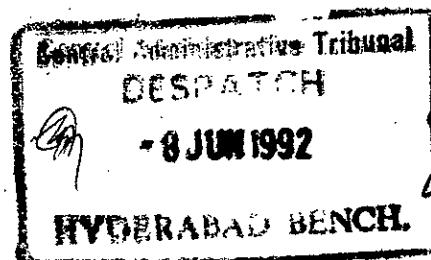
Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 87/92.

58

Date of Order: 23-6-92.

Between:

1. D.S.R.C.Murthy ✓
2. Sk.Abdul Basheer. ✓
3. ~~A. N. A. V. I. Kumar.~~
4. D.Veera Raghavulu. ✓
5. K.Durga Rao. ✓
6. M.Nageswara Rao. ✓
7. K.V.Durga Rao ✓
8. G.Govardhana Babu ✓
9. P.Nageswara Rao ✓
10. R.V.Krishna ✓
11. P.Raghavan. ✓
12. M.V.V.D.Prasad. ✓
13. V.Venkateswara Rao. ✓
14. S.Venkateswara Rao. ✓
15. K.Malayadri. ✓
16. A.Lakshmana Rao ✓
17. K.Sreenivasulu ✓
18. C.Mohan. ✓
19. V.Sreenivasulu ✓
20. K.Balaramaiah ✓
21. K.Krishna Murthy. ✓
22. K.Sivasankara Rao. ✓
23. S.Chakradhara Rao. ✓
24. K.Bapana Rao ✓
25. B.Sri Sairam. ✓
26. Abdul Rahool ✓
27. ~~N. Subba Rao.~~ ✓
28. N.Subba Rao. ✓
29. Ch.Subashchandra Bose. ✓
30. R.Arjuna Rao ✓
31. Judsti ~~B. S. B. Bag~~ ✓
32. A.Nageswara Rao ✓
33. K.S.S.Sastry. ✓
34. D.Ganesh Varma. ✓
35. K.Hari Krishna. ✓
36. K.Mandly. ✓
37. Ch.Rama Murthy. ✓
38. K.Eswaraiah. ✓
39. D.Gangadhar. ✓
40. M.Nageswara Rao. ✓
41. S.V.K.Nageswara Rao. ✓
42. V.Ravindra Raju. ✓
43. M.Goga Rao. ✓
44. P.Saibabu. ✓
45. D.V.B.Charyulu. ✓
46. N.Jayaramaiah. ✓
47. J.S.P.Babu ✓
48. I.Prasad Babu ✓
49. V.Koteswara Rao ✓
50. P.Rama Rao. ✓

.. Applicants.

and

1. The General Manager, S.C.Railway, Secunderabad. ✓
2. The Divisional Railway Manager, Traction Rolling Stock, S.C.Railway, Vijayawada. ✓
3. The Senior Divisional Engineer, (Electrical Loco-Shed) S.C.Rly, Vijayawada. ✓
4. The Chief Personnel Officer, Headquarters Office, Personnel Branch, S.C.Rly, Secunderabad. ✓

.. Respondents.

... (p.t.o)

Pyh

For the Applicants: Mr. M.Srinivas, Advocate(not present) ✓
For the Respondents: Kum. Nagavani, Advocate for Mr.K.Ramulu. ✓
SC for Rlys. ✓

CORAM:

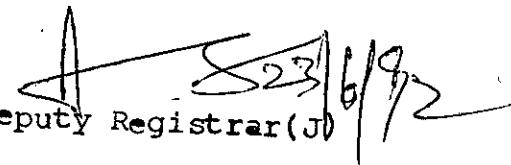
THE HON'BLE MR.P.C.JAIN : MEMBER(ADMN) ✓
AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(JUDL) ✓

The Tribunal made the following Order:-

None for the applicants. Kum. Nagavani, proxy counsel for Sri K.Ramulu, counsel for the respondents present.

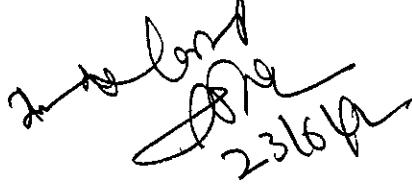
Amendment in pursuance of the direction given on 5-6-92 has not been carried out in the O.A. so far. We give another opportunity to the learned counsel for the applicants to comply with the same within one week from today.


Deputy Registrar (J) 23/6/92

To

1. Sri M.Srinivas, Advocate, 'Mallika', 3-4-526/21, Barkatpura, Hyd. (By order of Court)
2. One spare copy.

pvm.


23/6/92

AS TO C
an 17/42

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH.

THE HON'BLE MR.

AND P.C. Jain

THE HON'BLE MR. K. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY : MEMBER (J)

AND

THE HON'BLE MR. C.J. ROY : MEMBER (J)

Dated: 23-6-1992

ORDER / JUDGMENT

R.A./C.A./M.A. NO.

O.A. No.

87/92 ✓

T.A. No.

(W.P. No.)

Admitted and interim directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

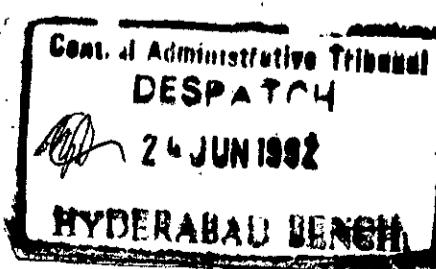
Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.

23/6/92



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BRANCH,
AT HYDERABAD.

O.A.No: 87 of 1992.

61

Between:

B.S.R.C. Murthy & 49 others .. Applicant
and
The General Manager, ~~88~~
South Central Railway,
Secunderabad & 3 others. .. Respondents.

COUNTER AFFIDAVIT FILED ON BEHALF OF THE RESPONDENTS.

I, B.V.A.Krishnamurthy, Son of late B. Subba Rao aged about 56 years, Occupation: Sr.DEE/TRS, South Central Railway resident of Vijayawada do hereby solemnly and sincerely affirm and state as follows:-

1. I am the Sr.Divisional Electrical Engineer, Traction Rolling Stock, South Central Railway, Vijayawada and I am the 3rd respondent herein, as such I am well acquainted with the facts of the case. I am filing this counter-affidavit on my behalf and on behalf of respondents herein, as I am authorised to do so.
2. I submit that I have read the O.A. of the applicants herein, I respectfully submit that it is replete with incorrect in consistent and at variance with the following History of the case should be deemed as denied and I deny the various allegations made therein except those that are specifically admitted by me hereunder.
3. In reply to para 6(1), it is submitted that the Electrical Loco Shed comes under Traction Rolling Stock Department. The staff employed in Railway are programmed to progress by having a scheme of distribution of posts in different grades at a particular percentage and an avenue. This avenue is finalised by the Administration in consultation with the representation of the Organised Labour (2 recognised Trade Unions) at the Zonal level by Headquarters of South Central Railway. As per the existing avenue chart, there are two wings, of which one is Mechanical wing

Kote
4/10/92
A.E.E / R.S.O / BZA

B.V.A.D.
....2/-
6. म. वि. श. / क. ए. डी. 1/9/92
Sr. DEE/TRS/BZA

-: Page 2 :-

and the other is Electrical Wing. With a view to provide the Administration requisite quantity and quality of staff in take to the skilled grade the following arrangement is made. The unskilled staff are promoted to the semi-skilled and semi-skilled to skilled to the extent of 50% of the skilled grade basing on seniority-cum-suitability. 25% of the skilled is filled by conducting Limited Departmental Competitive Examination by affording opportunity to the more talented qualified staff. 25% direct recruitment by lateral induction. Accordingly, on both the wings the vacancies of Fitters are filled by promotion (50%) from Khalasi Helpers and 25% by LDCE quota from serving Khalasis and Khalasi Helpers and 25% by Direct Recruitment. As per that some of the applicants have come to Fitters Gr.III cadre under Direct Recruitment in 1979 and 1980 when direct recruitment was made at the initial stages of formation of the Electrical Loco Shed. Some of the applicants have been promoted from Khalasi Helpers and from LDCE quota. At the time of appointment as Gr.III Fitters, the candidates have the choice to choose by exercising an option the wing in which they are interested viz., Mechanical and Electrical and after passing the necessary trade tests they were appointed as Mechanical and Electrical Fitters as per their choice. These Fitters are eligible for promotion in their respective wings as Gr.II and Gr.I. To ensure that the promotional prospects of these staff are not affected by Rly. Board orders that the distribution of posts be made into skilled Gr.III, Skilled Gr.I and also stipulated that this distribution be made at the ratio of 30:35:35 respectively. As per the working needs of the Electrical Loco Shed, the posts created for the Mechanical Wing are less than that of the Electrical wing and they are in the ratio of 40:60 respectively. Due to this, the posts in higher grades of Fitter/Gr.II and Gr.I in the Mechanical wing are less compared to the grades of I & II in the Electrical wing numerically but percentage is same thus not affecting the equality. Due to this, Fitters in Gr.III working in the Mechanical Wing are getting less No. of promotions numerically when compared to the Electrical Fitters.

* Brij Dr.
विष्णु विजयन 31-
a. LEE/TRS/ESR

-: Page 3 :-

4) In reply to para 6(2), it is submitted that as stated in the above para, the intake of the Mechanical Fitters is less than the Electrical Fitters in 1979 and 1980 as per the working needs basing on the technical requirements of the Electrical Loco Shed.

5) In reply to para 6(3). It is submitted there are other categories of artisans in Electrical Loco Shed as Mechanists, Turners, Welders, Drivers, Lorry Drivers etc., who were employed as per the working needs of the shed for the upkeep and maintenance of Electrical Locos. Some of these categories which are akin to the main wings of Mechanical and Electrical are clubbed with respective wings for the purpose of avenue of promotion. As such, the category of Mechanist, Weld Turner etc., are bracketed with Mechanical Fitters and Crane Drivers and Crane Operators are bracketed with Electrical Fitters. The following categories of employees are working in the Shed.

- i) Khalasis in scale. .. Rs.750-940(RSRP)
- ii) Khalasi Helpers in scale.. Rs.800-1150(RSRP)
- iii) Fitters/Gr.III in scale .. Rs.950-1500(RSRP)
- iv) Fitters/Gr. II in scale .. Rs.1200-1800(RSRP)
- v) Fitters/Gr.I in scale .. Rs.1320-2040(RSRP)

The first two grades (viz.) Khalasis and Khalasi Helpers are common for both the Mechanical and Electrical wings. They will assist the Fitters/Gr.III and higher grade Fitters in their day-to-day working since they are unskilled or semi-skilled and they will ~~mainly~~ come under Group 'D' category of staff. From Fitters Gr.III, the channels are bifurcated into two Branches as Mechanical and Electrical Fitters/Gr.III will progress to Gr.II and Gr.I basing on their suitability and availability of the vacancies.

6) In reply to para 6 (4), it is submitted that as already mentioned above, the various categories of staff at the time of recruitment viz.) as Khalasis and Fitters/Gr.III where they are initially recruited will be taken as per the working needs

Rele A. Hester
म. व. वंशी / ए. ए. एस. / विवरण
A.EE / R.S.O / BZA

B. B. S.4/-
म. व. वंशी / ए. ए. एस. / विवरण
Sr. L.I.I / TRS / PZA.

of the Traction Rolling Stock Organisation. The various categories of posts are also created as per the working needs of the Shed. The Mechanist etc., who were recruited as per the working trades are allied to the Mechanical wing. The seniority of the employees belonging to allied trades is clubbed with the Mechanical Fitters for the purpose of promotion. The seniors among them will be promoted to Gr.II as per the combined seniority after passing the necessary trade test.

The applicants cannot compare themselves with that of the employees of the other Electrical wing with regard to their promotions, since the No. of posts as well as employees are more in the Electrical wing than that of the Mechanical wing and Principle of equality is not deviated. The promotions in the Electrical wing will be more than Mechanical wing since the higher grade posts are proportionately more, because the posts are bifurcated from Gr.III to Gr.I on a percentage basis. The seniority of the staff is separately maintained for Electrical and Mechanical wing in Gr.III and their promotions were ordered as per the seniority-cum-suitability on each side separately basing on the vacancies arising from time to time. It is relevant to point out that the occurrence of vacancies will differ basing on retirements, deaths, resignation, promotions to selection posts etc. It is not possible to fix that a Fitter should get promotion to next grade after so many years or on par with other categories. As per the above, Electrical Fitter with less service may be getting promotion to higher grade than Mechanical Fitter with a longer years of service as their seniority units are different. This cannot be stated as injustice as contended by the applicants.

7) In reply to para 6(5), it is true that Headquarters Personnel Branch, Secunderabad vide their letter No.P(EL)/694/Sangh/63/Sub. No.14 of 23-10-1991 have dispensed with taking options while promoting the staff from Khalasis in scale Rs.750-940 to the

Alister,
R.S.O
A.E.E / R.S.O / BZA

B.A. D.5/-
14/11/91
Sr. DEE / TRS / EZA

grade of Khalasi Helpers in scale Rs.800-1150. As already pointed out, the above staff come under Group 'D' category and they assist the Fitters in Gr.III and above in their day-to-day working. Obtaining their willingness to the Electrical and Mechanical wings is still exists while filling the vacancies of Group 'C' cadre of Fitters Gr.III as and when vacancies arise in each wing.

Hence, there is no change of category of work in group 'D' staff that is being carried out by the staff in the wings of Electrical and Mechanical. The above has nothing to do with the promotion of Fitters Gr.III to higher grades as contended by the applicants. As already stated above, the ratio of the staff cannot be changed from 60:40 to 50:50 just with a view to give more promotions to Mechanical staff, as that will upset the working needs and lead to wastage of staff on Mechanical side and shortage of staff on electrical side thus effecting the very working of the Loco Shed. Incidentally, it is submitted that the avenue is not for giving promotions that the shed is erected but to get the maintenance of the Locos. However, it is ensured that the principle of equity is not jeopardised by stipulating set percentage of higher grade posts to avoid any frustration and cause a sense of deprivation. The workload of the Mechanical wing has not been increased as contended by the applicants. It is not based on any technical data but only hypothetical at best.

8) In reply to para 6(6). The applicants cannot compare the sanctioned strength of Loco Shed/BZA which deals with steam loco motives and there are no Electrical Fitters in the Loco Shed. The Loco Shed engages in the work connected to the steam Engines. As the Honourable Court is aware the Electrical locos

Attender
26/6/84
 श. वि. टो / श. ए. ए. / अधिकारी
 A.E / R.S.O / BZA

B.S. S.6/-
14/7/84
 श. वि. टो / श. ए. ए. /
 Sr. DEE / TRS / E2

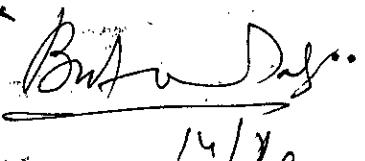
are replacing the steam locos and quoting the Steam loco shed has no relevance. Moreover, the main contention of the applicants is the comparision of promotional prospects of staff of Mechanical with that of Electrical wing in ELS/BZA.

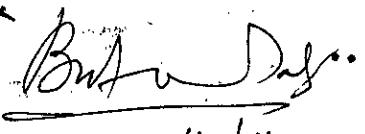
Hence, the strength of Mechanical staff in the Steam Loco Shed cannot be compared. As already stated above, the recruitment of staff under the various categories of Electrical, Mechanical and Artisan wings will be always according to the working needs of Electrical Loco Shed, but it will not be viewed for any individual promotions of a category.

9) In reply to para 6(7), As already stated above, the revised policy of promoting Group 'D' staff from Khalasi to Khalasi Helpers cannot be implemented in Group 'C' category as per the workload basing on job requirements. It is imperative in the interest of achieving high degree of performance expected by Railways that the work of the staff is to be bifurcated into Mechanical and Electrical wings with a view to achieve the benefits of Division of Labour staff of bettering their career is well protected by the twin principle of avenue of promotion in consultation with Organised Labour and stipulated percentage distribution of posts in various grade in the same trade.

10) In reply to Para 6(8). As the quantum of work as a whole in the Electrical Loco Shed is increased and posts are also increased simultaneously as per yard stick in both Mechanical and Electrical wings and there is no need to alter the ratio of 60:40 as the work of the Mechanical wing has not been increased to alter the ratio of 60:40.


A.E.E. / R.S.O. / BZA


S. LEE / TRS / BZA


Biju Das.....7/-

14/12/

On the Central Administrative
Tribunal, at Hyderabad...

O.A. 87 /92

~~116/92~~ wif

Counter Affidavit filed on behalf
of the respondents.



Filed on: 20.7.92

Filed by: Respondents counsel

K. MIREDDI RAMULOO,

sc for Rlys.

Recd
20/7/92

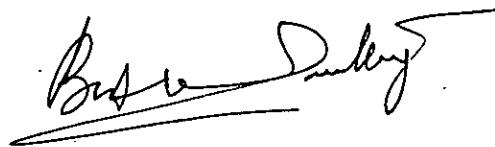
11) In reply to para 6(9). as above stated the vacancies of higher grades of Fitters/Gr.II and Gr.I will be filled as and when arises. Notification has been issued for alerting the staff for suitability test for both the wings of Electrical and Mechanical wings. The No. of vacancies are as follows:-

Electrical Fitters/Gr.I	..	17	
-do-	/Gr.II	..	38
Fitters(RS) Grade.I	..	8	
Fitters(RS) Grade.II	..	28	

There is no need to stop the suitability test since there is no need to alter the ratios of the Electrical and Mechanical wings as contended by the applicants. As a matter of fact stopping the trade tests will jeopardise the maintenance of locos which will have direct adverse impact on the movement of the transport of men and materials of the Vijayawada Division.

In view of the facts stated above, there are absolutely no merits in the application O.A.No.87/92 and it is liable to be dismissed. I pray that the Honourable Tribunal may be pleased to dismiss the same with costs and pass such other orders as this Honourable Tribunal may deem fit and proper in the circumstances of the case.

Date: 14/7/92



DEPONENT.

म. म. वि. दंडेकर / ए. ए. एस.ओ. / विजय
Solemnly affirmed and signed before Sr. DEE/TRS/BZA
me in my presence of the 14th day
of July 1992, at 15.30 hrs.



Before me.

म. म. वि. दंडेकर / ए. ए. एस.ओ. / विजय
A.E.E / R.S.O / BZA

(68)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD.

OA. 8/92.

Date of order: 20-3-95.

1. K. Sreenivasulu
2. Sk. Abdul Basheer
3. D. Veera Raghavulu
4. K. Durga Rao
5. M. Nageshwar Rao
6. K. V. Durga Rao
7. I. Govardhana Babu
8. R. V. Krishna
9. P. Raghavan.
10. M. V. V. D. Prasad
11. K. Malayadri
12. A. Lakshmana Rao
13. K. Balaramaiah
14. K. Krishna Murthy
15. Abdul Razak
16. N. Subba Rao
17. A. Nageshwar Rao
18. K. S. S. Sastry
19. D. Ganesh Verma
20. K. Kari Krishna
21. K. Eswaraiah
22. D. Gangadhar
23. M. Nageshwara Rao
24. V. Ravindra Raju
25. M. Goja Rao

.... Applicants.

And

1. The General Manager, South Central Railways,
Secunderabad.
2. The Divisional Railways Manager, Traction
Railing Stock, South Central Railway, Vijayawada.
3. The Chief Personnel Officer, Head Quarters Office,
Personnel Branch, South Central Railway, Secunderabad.

.... Respondents.

Counsel for the Applt : Mr. M. Srinivas, Advocate.

Counsel for the Respnts: Mr. C. Venkata Malla Reddy,
S.C. for Ry's.

CORAM:

Hon'ble Mr. Jue V. Neeladri Rao, Vice-Chairman

Hon'ble Shri S. Nagarajan, Member Administrative.

Hon'ble Tribunal made the following order:-

This O.A. was praying for a declaration that the Applicants are entitled for promotion to higher cadres alongwith the Fitters in the Electrical Wing from Grade III to Grade II and from Grade I to Grade II on the basis of

thir respective seniority or in the alternative to fix the promotion policy in the ratio of 50 : 50 by excluding the Artisan category from the Mechanical Wing under the seniority list.

No one is present for the Applicants even though the O.A. is listed for dismissal. The O.A. is dismissed for default.

Prashant
Dy. Registrar (Judl)

153/15

Copy to:-

1. The General Manager, South Central Railway, Secunderabad.
2. The Divisional Railway Manager, Traction Rolling Stock, South Central Railway, Vijayawada.
3. The Chief Personnel Officer, Head Quarters office, Personnel Branch, South Central Railway, Secunderabad.
4. One copy to Mr. M. Srinivas, Advocate, 3-4-526/21, MALLIKA Barkatpura, Hyd-500 027 (6194)
5. One copy to Mr. C. Venkata Mallareddy, Addl. CGSC, CAT, Hyd.
6. One copy spare.

kku.

Prashant

04.87/82

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGAKAJAN : M(AD.N)

DATED: 10-3-96

ORDER/JUDGMENT

M.A.No./R.A/C.A.No.

O.A.No.

87/92

(T.A.No.)

(W.P.NO)

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

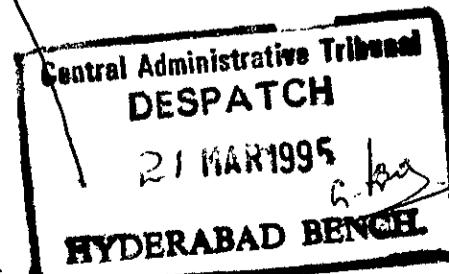
Dismissed for Default

Ordered Rejected

No order as to costs.

pvm

Not for public



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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCHAT HYDERABAD

M.A.NO. 295/95 in O.A.87/92.

Date of Order: 28-3-96

Between:

1. K.Srinivasulu
2. S.K.Abdul Basheer.
3. D.Veera Raghavulu.
4. K.Durga Rao.
5. M.Nageswar Rao.
6. K.V.Durga Rao.
7. I.Govardhan Babu.
8. R.V.Krishna.
9. P.Raghavan.
10. M.V.V.D.Prasad.
11. K.Malayadri.
12. A.Laxmana Rao.

13. K.Balaramaiah.
14. K.Krishna Murthy.
15. Abdul Razzak.
16. N.Subba Rao.
17. A.Nageswar Rao.
18. K.S.S.Shastry.
19. D.Ganesh Varma.
20. K.Harikrishna.
21. K.Eswaraiah.
22. D.Gangadhar.
23. M.Nageshwar Rao.
24. V.Ravindra Raju.
25. M.Joga Rao.

.. Applicants.

and

1. The General Manager,
SC Rly, Secunderabad.
2. The Divisional Railway Manager,
Traction Ralling Stock,
SC Rly, Vijayawada.
3. The Chief Personnel Officer,
Head Quarters Office, Personal Branch,
S.C.Rly, Secunderabad.

.. Respondents.

For the Applicants: Mr. M.Srinivas. Advocate.

For the Respondents: Mr.C.V.Malla Reddy, SC for Rlys.

CORAM:

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI : VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJIN : MEMBER(ADMN)

The Tribunal made the following Order:-

Mr.M.Srinivas for the applicant is present. For the reasons stated in the application, the same is allowed. OA restored. OA to be listed for hearing next week in the 1992 matter.

Arrebs
Deputy Registrar (J) CC
3-4-96

To

1. The General Manager,
SC Rly, Secunderabad.
2. The Divisional Railway Manager,
Traction Ralling Stock, SC Rkys,
Vijayawada.
3. The Chief Personnel Officer, Headquarters Office,
Personal Branch, SC Rly, Secunderabad.
4. One copy to Mr. M.Srinivas, Advocate, 3-4-526/21 "MALLIKA"
Barkatpura, Hyderabad.
5. One copy to Mr.C.V.Malla Reddy, SC for Rlys, CAT.Hyd.
6. One spare copy.

pvm.

In the CAT. Hyd. Bench,
Hyderabad

The Hon'ble Mr. C. Justice

M. G. Chaudhary, M.C.

The Hon'ble Mr. R. Rangarajulu, M.C.

Dated - 28-3-96.

Order

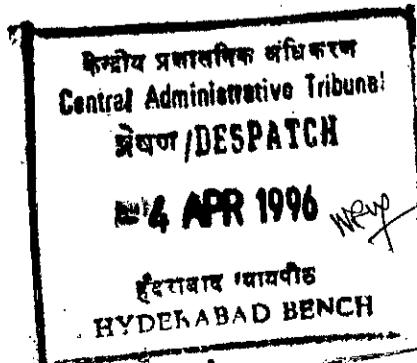
MA. 295/95

in
OA 87/92.

OA Restored

Post

~~OA~~ OA was
there in 1992 and then



M. SRINIVAS B.Com., LL.B.
ADVOCATE

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667467

Standing Counsel For :

Bank of Baroda
Bank of India
The Oriental Insurance Co. Ltd.

"MALLIKA"
3-4-526/21, Barkatpura,
Hyderabad - 500 027
Andhra Pradesh.

Date: 24-10-96

To

**The Registrar,
Central Administrative Tribunal,
Hyderabad Bench,
At HYDERABAD.**

**Sub: Posting of O.A. No.87 of 1992 for some
clarifications.**

Sir,

The above mentioned O.A. was dismissed by the Hon'ble Bench on 23-10-1996. I could not attend the court on the said date due to personal inconvenience, however the matter was decided on merits by the Bench. As some clarifications are required to be made, I request you to kindly direct the office to post above O.A. "For Being Mentioned" tomorrow i.e. 25-10-1996.

Thanking you,

Yours sincerely,


(M. SRINIVAS)
COUNSEL FOR THE APPLICANTS
in O.A. No. 87 of 1992.

Let the counsel submit the clarifications being sought in the first instance. Your directions for posting will be considered.


4.11.96

S.C.S.

Pl put up

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CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

C.R. No. 87/92

T.T.T.N.

DATE OF DECISION: 23-10-96

K.Sreenivasulu & 24 others

PETITIONER(S)

Shri M.Srinivas

ADVOCATE FOR THE PETITIONER(S)

VERSUS

The General Manager, SC Rlys, Sec'bad RESPONDENT (S)
& 2 others

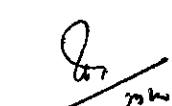
Shri C.V.Malla Reddy, ADVOCATE FOR THE
RESPONDENT (S)

THE HON'BLE JUSTICE SHRI M.G.CHAUDHARI : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

1. whether Reporters of local papers may be allowed to see the judgement? yes
2. To be referred to the Reporter or not? YES
3. whether their Lordships wish to see the fair copy of the judgement? { NO
4. whether the Judgement is to be circulated to the other Benches?

Judgement delivered by Hon'ble Justice Shri M.G.Chaudhari,
Vice-Chairman


(H.R.P.)
M(A)


(M.G.C.J.)
VC

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 87/92

DATE OF ORDER : 23-10-96

Between :-

1. K.Sreenivasulu	14.K.Krishna Murthy
2. Sk.Abdul Basheer	15.Abdul Razak
3. D.Veera Raghavulu	16.N.Subba Rao
4. K.Durga Rao	17.A.Nageshwar Rao
5. M.Nageshwar Rao	18.K.S.S.Sastry
6. K.V.Durga Rao	19.D.Ganesh Verma
7. I.Govardhana Babu	20.K.Hari Krishna
8. R.V.Krishna	21.K.Eswaraiah
9. P.Raghavan	22.D.Gangadhar
10.M.V.V.D.Prasad	23.M.Nageshwara Rao
11.K.Malayadri	24.V.Ravindra Raju
12.A.Lakshmana Rao	25.M.Joga Rao
13.K.Balaramaiah	

... Applicants

And

1. The General Manager, SC Rlys, Sec'bad.
2. The Divisional Rlys Manager, Traction Railing Stock, S.C.Rlys, Vijayawada.
3. The Chief Personnel Officer, Head Quarters Office, Personnel Branch, SC Rlys, Sec'bad.

... Respondents

--- --- --

Counsel for the Applicants : Shri M.Srinivas

Counsel for the Respondents : Shri C.Venkata Malla Reddy, SC for RI

--- --- --

CORAM:

THE HON'BLE JUSTICE SHRI M.G.CHAUDHARI : VICE-CHAIRMAN *hell*

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER *(A. S. m)*

--- --- --

(Order per Hon'ble Justice Shri M.G.Chaudhari, Vice-Chairman).

-- -- --

Shri Venkat Rao for Shri M.Srinivas requests for adjournment on the ground that Shri M.Srinivas is out of station. The OA reached hearing yesterday. There was no leave note filed by Shri M.Srinivas nor any one appeared for him to ask for adjournment. The matter being an old matter of the year 1992 we were inclined to dispose it of after going through the record of the case. However at the request of Shri Sanaka Rama Krishna Rao and Shri CV Malla Reddy that they will inform Shri M.Srinivas to attend to the matter we adjourned the matter till today. However instead of Shri M.Srinivas remaining present or any other learned advocate placed in charge of the matter, Shri M.Venkat Rao seeks adjournment. Having regard to the long pendency of the matter we refuse adjournment. Shri Venkat Rao says that he has no instructions. Hence we have gone through the record and heard Standing counsel for the Respondents. We proceed to dispose of the OA acting under Rule 15(1) of CAT (Procedure) Rules, 1987.

2. The application was originally filed seeking a declaration that the respective applicants are entitled for promotion as Fitters Grade III to Grade II and Grade II to Grade I on the basis of their relative seniority on par with the persons from the Electrical Wing and consequential relief. However by order dt.5-6-92 the applicants were directed to restrict the prayer only to Gr.III Fitters amongst the applicants and to amend the OA accordingly. The counsel for the applicants has thereafter amended the OA confining it to the 25 applicants who are working as Gr.III Fitters Mechanical Wing and has retained the names of only 25 applicants. The application is therefore confined to those 25 applicants. The applicants (25 in number) had been working as Fitters Traction Rolling Stock Department,

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Electric Loco Shed, S.C.Rly's, at Vijayawada. The said Electric Loco Shed was started in the year 1979. It has two wings viz., Mechanical and Electrical. The applicants were working at various places earlier as Khalasis and Khalasi Helpers. Subsequently they were appointed as Fitters. The category of Fitters is divided into three grades viz., Gr.III, Gr.II and Gr.I. Khalasi Helpers fall within Gr.III Fitters. The applicants have been placed in that grade. The appointment of Gr.III Fitters is done in both the Wings viz., Electrical & Mechanical after the choice is indicated by the employee concerned to be placed either in Electrical Wing or in Mechanical Wing. These appointments are made after issuance of a notification calling for options and then by holding a written test. It is averred that all the applicants are Fitters working in the Mechanical Wing. Their grievance is that although those persons who were given appointment in the Electrical Wing are being promoted to Gr.II Fitters and Gr.I Fitters and are getting promotion much before the Mechanical Staff the Mechanical Staff in category-III is being left behind. This anomaly according to the applicants arises because the respondents are following the ratio of 60:40 for the Mechanical Wing as against the ratio of 50:50 followed in the Electrical Wing. The applicants allege that therefore the respondent are practicing discrimination between similar employees working in the two wings and there is breach of rule of equality.

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The applicants therefore seek the declaration as mentioned at the out set. It is also their contention that work load in the Mechanical Wing in Vijayawada Loco Shad increased ~~off~~ ^{her} late with the introduction of latest type ~~of~~ Locos and therefore the stand of the respondents that there is more work in the Electrical Wing than the Mechanical Wing is erroneous and ~~results~~ ⁱⁿ arbitrary treatment being meted out to the Mechanical Staff. The O.A. was presented in August, 1992.

3. The question therefore that needs consideration is as to whether the respondents are justified in adopting the ratio of promotion as 60:40 for Mechanical Wing instead of 50:50 in the Electrical Wing. No other disputed question has been raised.

4. The respondents have in their reply offered following explanation in justification of following the ratio of 60:40 for the Mechanical Wing :

The Electrical Loco Shad comes under Traction Rolling Stock Department and the staff employed in the Railway are programmed to progress by having a scheme of distribution of posts in different grades at a particular percentage and an avenue. This avenue is finalised by the Administration in consultation with the representatives of the Organised Labour (through the 2 recognised Trade Unions) at the zonal level at the Headquarters of the S.C.Railway. It is as per the existing avenue chart that there exist two wings viz., Mechanical Wing and Electrical Wing. That Division has been made to provide the Administration requisite quantitative and qualitative staff to the in take of skilled grade. In both the wings however the vacancies of Fitters are filled by promotion (50%) from Khalasi Helpers, 25% by Limited Departmental Competitive Examination quota from serving Khalasis and Khalasi Helpers and 25% by direct recruitment. The applicants came in the cadre of Fitters Gr.III by direct recruitment in the year 1979-80 at the

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initial stage of formation of Electrical Loco Shed. Some of the applicants have been promoted as Khalasi Helper and some from LDCE quota. At the time of appointment as Gr.III Fitters the candidates have choice to choose by exercising the wing in which they are interested and after passing the necessary Trade Test they are appointed as Mechanical and Electrical Fitters as per their choice. The applicants were appointed in this manner in the Mechanical Wing. Fitters are eligible for promotion in both wings to Gr.II and Gr.I. As per the working needs of the Electrical Loco Sheds the posts created for the Mechanical Wing are less than the Electrical Wing and therefore they are maintained in the ratio of 60:40. Due to this the posts in the higher grades of Fitter Gr.II and Gr.I in the Mechanical Wing are less compared to the Grades of I and II in the Electrical Wing numerically but percentage is same and thus the rule of equality is not breached. From Fitter Gr.III the channels are bifurcated into two branches as Mechanical and Electrical Fitters will progress to II and I basing on their suitability and availability of the vacancies. The seniority of the employees belonging to allied trades is clubbed with the Mechanical Fitters for the purpose of promotion and the seniors among them will be promoted to Gr.II as per the combined seniority after passing the necessary test. The respondents therefore contend that the applicants cannot compare themselves with that of the employees of the Electrical Wing with regard to their promotion since the number of posts as well as employees are more in the Electrical Wing than that of the Mechanical Wing and the promotions in the Electrical Wing will be more than in the Mechanical Wing. The posts in the higher grade are proportionately more in the Electrical Wing because the posts are bifurcated as Gr.II and I and the seniority of the staff is separately maintained for the Electrical and Mechanical Wing in Gr.III and their promotions were ordered as per the seniority.

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cum suitability on each side separately basing on the vacancies arising from time to time. The occurrence of vacancies will differ in two wings. It is not possible to fix that a Fitter would get promotion to next grade after a certain number of years or on par with other categories and thus the Electrical Fitter may get promotion earlier than a Mechanical Fitter with a longer years ~~as~~ as their seniority units are different. The Respondents denied that the work load of Mechanical wing has increased as averred by the applicants and they contend that the averment is not based on any technical data but is hypothetical. The respondents also pointed out that the quantum of work as a whole in the Electrical Loco Shed has increased and posts are also increased simultaneously in both the wings and there is therefore no need to ~~change~~ challenge the ratio of 60:40 for the Mechanical Wing. The Respondents state that the vacancies of the Fitters Gr.II and I will be filled as and when need arises. They however also state that there is no need to stop the suitability test since there is no need to alter the ratio. The reply was made in 1992 and therefore the respondents have mentioned the vacancies as they were available ^{then} in the respective wings. The respondents thus contend that the contention of the applicants that in comparison the promotional prospects of the Mechanical staff have ~~not~~ been affected or thus the respondents are acting arbitrarily or that it results in discrimination vis-a-vis the applicants is wrong.

5. The reply of the respondents gives a fair idea of the scheme adopted. There cannot be a dispute in view of the averments made in the application itself that when the staff from Khalasi and Khalasi Helper is brought to Fitter Gr.III an option was earlier being taken for opting for either Mechanical Wing or Electrical Wing. Although it appears from the reply that after 23-10-91 taking of options/has been dispensed with ^{for promotion} ~~but~~ so far as the applicants concerned it is clear that they had gone to the Mechanic

Wing as per their choice. Now it also appears from the counter that the Railway Board has issued a direction to the effect that distribution of posts be made into Skilled Gr.III, Skilled Gr.II and Skilled Gr.I in the ratio of 30:35:35 respectively. With that distribution it is clear that the ratio is maintained in all the 3 grades and it is by virtue of working needs that the number of posts are more in the Electrical Wing. The promotion being regulated as per the distribution of posts the opportunities of promotion are equal in both the wings depending upon the availability of vacancies. That also can be seen from the posts that were available when the counter was filed that is in 1992. It is shown in para-11 that there were 17 vacancies in the Fitter Gr.I and 38 vacancies in the Fitter Gr.II in the Electrical Wing and there were 8 vacancies in the Fitters Gr.I and 28 vacancies in Fitters Gr.II the last two being in the Mechanical Wing. Bearing in mind this vacancy position the ratio of 60:60 applied to Mechanical Wing does not appear to be unfair or unjust.

6. The ratio is applied right from the initial stage viz., when promotions are effected from unskilled staff to Semi Skilled staff and then Semi-skilled to Skilled category and for that purpose the method of departmental competitive examination is followed. Once the two wings are bifurcated and seniority is separately maintained the avenue of promotion would have to be accepted as is available in the respective wings by the staff working in the respective wings. Staff in one wing cannot compare itself with the staff in the other or with the prospects as may be open to the staff in the other wing. No grievance in that respect can be made after initially the choice is made to opt

for mechanical wing. We therefore do not find discriminatory treatment meted out to some class of employees. The employees working in Mechanical Wing are a separate class and the employees working in the Electrical Wing are a separate class. Although the source of initial recruitment may be similar the difference in prospects of promotion to the higher grades is regulated by the exigencies governing the two wings from time to time and availability of vacancies in the two wings. It may be emphasised that the applicants had been given choice when they were brought to Fitters Gr.III and they had opted for Mechanical Wing. The prospect of promotion in electrical wing also cannot be said to be preferential to the Electrical Staff because there are more number of persons to be considered by reason of larger number of posts. The applicants therefore cannot seek comparison with the staff in Electrical Wing.

7. We are also inclined to accept the statement of the respondents that with the increase in the quantum of the work as a whole in the Electrical Shed, posts have been increased simultaneously in both the wings so the prospects of the Mechanical Wing have not been adversely affected. The division of the posts is being made as per the working needs of the shed and we do not find that the respondents who are in charge of the shed have carried out the division inconsistently with the working needs of the shed. We are also inclined to accept the statement made by the respondents that the work load of the Mechanical Wing has not increased with reference to the quantum of work required to be put in by the staff of the Mechanical Wing. The further circumstance of both the labour unions having agreed to the avenue of promotion as provided

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and the percentage and ratio followed further shows that the respondents have not acted unfairly. This is not a case where it can be said that the legitimate expectation of reasonable opportunity of promotion to higher grades is denied to the applicants. As explained by the respondents the vacancies when they arise are filled up after issuance of notification and inviting candidates to apply and thereafter by holding a suitability test. These are the normal and basic rules by which a recruitment would be governed and we see nothing unfair in that procedure being followed by the respondents.

8. In the light of the above discussion we are of the view that no case of discrimination or unequal treatment has been disclosed. Likewise no case has been established to alter the ratio being followed by the respondents in the two wings. In view of this conclusion no relief as prayed can be granted to the applicants. Accordingly the case is liable to be dismissed.

9. The OA is dismissed. No costs. The interim order stands vacated.


(H. RAJENDRA PRASAD)
Member (A)


(M.G. CHAUDHARI)
Vice-Chairman

Dated: 23rd October, 1996.
Dictated in Open Court.


Deputy Registrar (D.R.C.)

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To

1. The General Manager, SC Rlys, Secunderabad.
2. The Divisional Railway Manager, Traction Railing Stock, SC Rlys, Vijayawada.
3. The Chief Personnel Officer, Head Quarters Office, Personnel Branch, SC Rlys. ~~Secunderabad~~ Secunderabad.
4. One copy to Mr.M.Srinivas, Advocate, CAT.Hyd.
Malla
5. One copy to Mr.C.Venkata~~xxxxxx~~ Reddy, SC for Rlys. CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. Copy to All Reporters as per standard list of CAT.Hyd
8. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 23 10 -1996

~~ORDER~~ / JUDGMENT

M.A.R.A./C.A. No.

in

O.A.No.

87/92

T.A.No.

(w.p.)

Admitted and Interim Directions

Issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

HYDERABAD BENCH

18 DEC 1996

हैदराबाद न्यायपीठ
HYDERABAD BENCH